

BEFORE THE NATIONAL GREEN TRIBUNAL
(WZ) AT PUNE

APPEAL NO : **27 /2025**

APPELLANT : Div. Railway Manager,
Mumbai Division of Western
Railways, M Sethi Marg,
RTO Colony, Mumbai Central,
Mumbai

-VS-

RESPONDENT: The Maharashtra Pollution
Control Board,
Kalpataru Point, 2nd Floor,
Near Sion Circle, Sion (E),
Mumbai-400 022

ADDITIONAL SUBMISSIONS ON BEHALF OF
THE APPELLANT

The Appellant in the instant matter most
humbly submits ;

1. That In compliance to the order of this
Hon'ble Court to deposit the amount 25% of
1,59,22,550/- with the Mah Pollution Control

Amf



Board (MPCB) the respondent herein, the Appellant had deposited the amount of Rs.39,80,638/- with the MPCB on 24.03.25. The Copy of the receipt and MPCB's acknowledgement is annexed hereto and marked as ANNEXURE-C1.

2. Appellant further states that it is committed to the cleaning as well as the scientific disposal of garbage at the Mahim Yard. Accordingly, it had prepared and submitted an action plans comprising of both Short and long term action plans to for the removal as well as the accumulation of the garbage those are being executed . The status of the action plan is reduced for the perusal of this Hon'ble Tribunal.

Execution of the Short Term Action Plan.

a. Details of the cleaning done by deployment of JCB and Muck Special for lifting of garbage from 09.02.25 to 09.04.25. Total 1020 Cubic Meter garbage lifted during this period. ANNEXURE-C2.



b. Details of Manual Cleaning done between the period 01.01.25 to 15.04.25 with deployment of total 1263 nos. staff. ANNEXURE-C3.

c. Pre and Post Cleaning photographs ANNEXURE-C4..

d. It is advised to the Authority of Municipal Corporation; Mumbai vide Letter No.W.632/2/1/ADH dtd. 24.03.2025 about 900 metres stretch of Railway land is seen littered by garbage thrown by the society residents staying nearby tracks. It was advised earlier to MCGM authority to provide dustbins nearby slum area for garbage collection so that to avoid throwing garbage at railway land by slum dwellers. However, MCGM ignored and has been ignoring the same deliberately. Thusly, the Appellant has installed the cement dustbins for garbage collection and MCGM has been requested to arrange for the lifting of garbage collected. However, the MCGM is despite of the advise and

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the request is not lifting the garbage . ANNEXUE-C5. In the meeting held in the wake of the upcoming monsoon and the preparations relating thereto on 28/03/2025 the Addl Municipal Commissioner MCGM had instructed concerned Dy Municipal commissioner to assist the Appellant in disposal of garbage collected.

e. Manpower for cleaning is deployed by Appellant on the daily basis to reach the goal of "Garbage free Mahim".

f. Nukkad Natak has been organised regularly to make outsiders throwing garbage to not throw it on track and throw only in the dustbins installed nearby.

g. Regular awareness drives are been performed by security staff to prevent littering and trespassing. Photographs are at ANNEXURE-C6.

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h. Anti-littering fine is been performed jointly by security staff with commercial staff.

ANNEXURE-C7.

i. In the current year total 133 cases have been booked for trespassing & Rs.53,200/- fine is collected w.e.f 03.01.25 to till date and regular efforts are going to prevent trespassing

ANNEXURE-C8.

Execution of the Long Term Action Plan.

i. Tender was accordingly floated and is awarded vide LOA No. 00889690125104 dtd. 11/03/2025 for round the clock cleaning of dry and wet garbage through a JCB dumpers and cleaning of debris etc at railway track near encroached area and work has already been commenced

ANNEXURE-C9.

ii. Tender is awarded vide LOA No. - Letter No: MUMBAI CENTRAL DIVISION ENGINEERING / BCT 24 - 25 - 294 / 10634070126481 Dated:

Long



01/04/2025 for - Extension of Fencing for protection of Rly land from throwing of garbage by outsiders ANNEXURE-C10, i.e. for Erection of long height barricading to prevent/stop the inflow of garbage on Railway land. The required material for this work is already purchased and fabrication of TMC panels is in progress.

iii. TMC barriers are fixed in Km 13/5-6 of 30 meters at UPHBR East side railway boundary wall for preventing the throwing of garbage over tracks & further work is in progress. ANNEXURE-C11.

iv. The Appellant further submits that, MPCB official has visited Mahim Station & yard area on 16/04/25 and jointly inspected the cleaning status of site area with the Appellant's officials wherein the MPCB observes as under.

1) Mahim junction station has obtained consent to operate for railway station activity which is valid up to 31.03.2037.

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v. Further at present no any CCTV installed but proposal for the same is pending consideration. Total 133 Cases have been booked under Rly Act u/s 147 till date in the current year and the fine amounting to 3000/- rupees has been recovered for littering. Apart from this awareness drives are also been performed on regular basis in the subject area.

Hence these additional submissions

PUNE

DATED :

25 APR 2025

CF APPELLANT (समन्वय)

पश्चिम रेलवे, मुंबई सेंट्रल

Senior Divisional Mechanical Engineer (Co.)

Solemn Affirmation Western Railway, Mumbai Central

I VINOD S/O DEORAJ VERMA, Aged about 51 yrs, Occu : Service, R/O

J/108, Rly OFFICER'S COLONY, BADHWAR PARK COLABA MUMBAI do

hereby take oath and state on solemn affirmation:

That I am working as a SR. DME with the Western Railway . I am conversant with the



facts of the present case and therefore able to depose the same.

I say that the Counsel as per my instructions has drafted the above Additional submissions . I have gone through the contents of the above said submissions and understood the same. I say that the contents of the submissions are true to my knowledge and as per the records of the Railways which I believe to be true. As far as the legal submissions herein are concerned the same are correct as advised by my counsel. The contents of the submissions are explained to me in vernacular which I found to be correct. Hence, signed and verified at Mumbai on this 25th day of APRIL, 2025.

25 APR 2025



Deponent

वरिष्ठ मंडल यांत्रिक अभियन्ता (समन्वय)

पश्चिम रेलवे, मुंबई सेंट्रल

Senior Divisional Mechanical Engineer (Co.)

Western Railway, Mumbai Central

I know & Identify the Deponent

BEFORE ME

Advocate

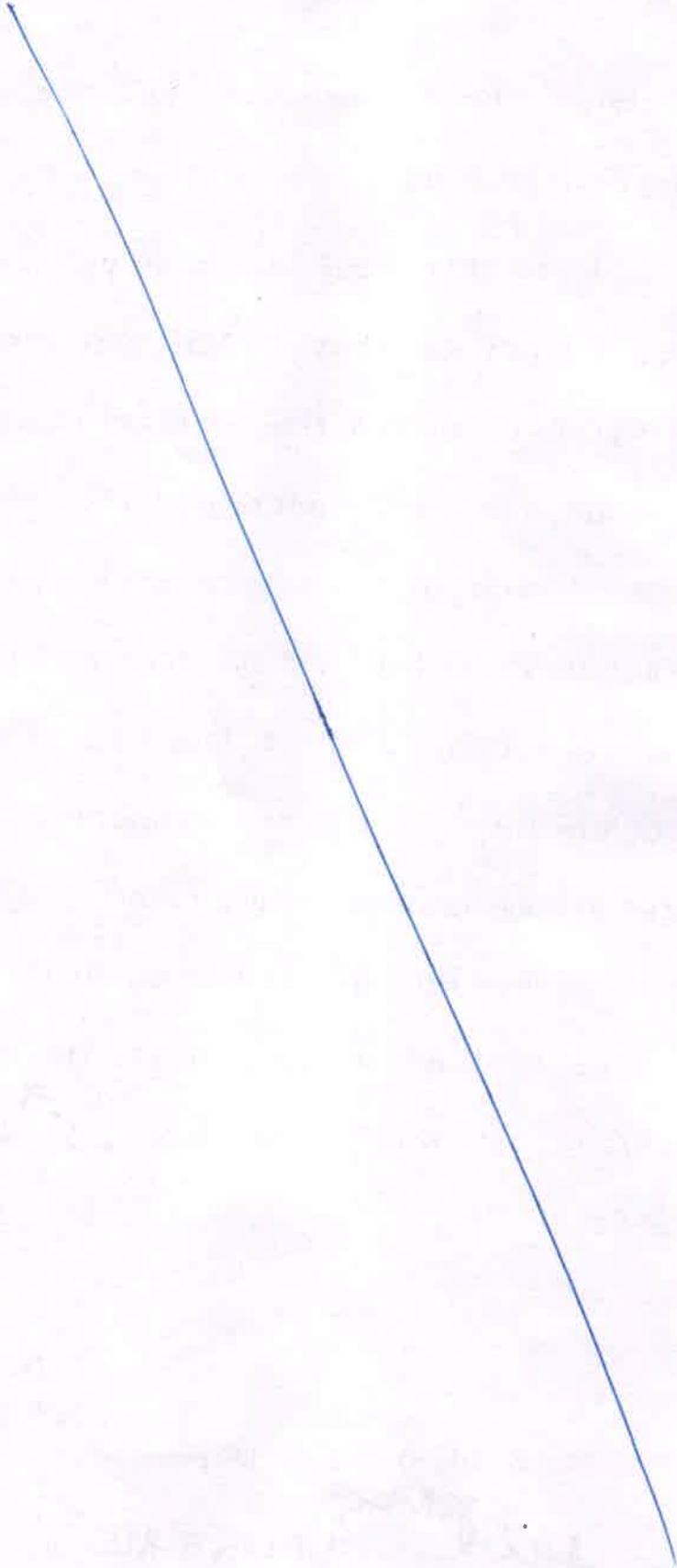
Adv. T.S.N.H. ZAIDI
Notary Government of India
Regn. No. 50285 Mumbai, Mah.
Bombay Mutual Building, 1st Floor,
Office No. 66, Sir P. M. Road,
Fort, Mumbai - 400 01 . Maharashtra

NOTED & REGISTERED

PageNo.....041.....Sr.No 467

Dated.....25 APR 2025.....







Section : Expenditure-II		WESTERN RAILWAY / MUMBAI CENTRAL		24-Mar-2025 Page No : 1	
CO7 Number:08110224701772 Dtd:24/03/2025					
ABSTRACTION SUMMARY					
CO6 Number	CO6 Date	Party	Passed Amt	Deduction	Payable Amt To Cashier SPU
1 08110224018576	21/03/2025	MAHARASHTRA POLLUTION CONTROL BOARD PAY ORDER C990919 Payment of 25 EDC levied by MPCB to admit the appeal filed with honble NGT Pune612383	3980638	0	3980638 0 08110703
TOTAL			3980638	0	3980638 0
Total Gross : Rs. Thirty Nine Lakhs Eighty Thousand Six Hundred Thirty Eight Only					
Total Deduction : Rs. Zero Only					
Total Net : Rs. Thirty Nine Lakhs Eighty Thousand Six Hundred Thirty Eight Only					
Total Cash : Rs. Zero Only					
SHOBHIT KHARE,JAA WR11ACCT2110,21229811171 24-MAR-25 : 11:29:05		BHAKTARAJ SAVALARAM TALWADKAR,SR.SO/A WR11ACCT2028,50813627727 24-MAR-25 : 11:29:05			

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Compliance of the order dated 21/02/25 passed by the Hon'ble National Green Tribunal, (WZ) Pune in Appeal No. 27/25 Div. Railway Manager/ MPCB

Account Branch <account@mpcb.gov.in>
To: bct EnHM <bctenhm@gmail.com>

Tue, Apr 1, 2025 at 3:54 PM

Sir,

We have received Rs. 39,80,638/- (Rs. Thirty Nine Lacs Eighty Thousand Six Hundred Thirty Eight Only) as on 24/03/2025 vide UTR NO. GOV00000000274505873GO270835980002TRANS towards Environment Composition.

Our D.R. No. 3810906, dtd. 28/03/2025.

This is for information.

Regards,

Account Branch
MPC Board

From: bct EnHM <bctenhm@gmail.com>

Sent: Tuesday, March 18, 2025 2:27 PM

To: Account Branch <account@mpcb.gov.in>

Subject: Compliance of the order dated 21/02/25 passed by the Hon'ble National Green Tribunal, (WZ) Pune in Appeal No. 27/25 Div. Railway Manager/ MPCB

To comply the aforesaid order of the Hon'ble national Green Tribunal to deposit the 25% amount of Rs. 3980637.50/- (Penalty imposed by the MPCB vide order dated 21/02/2025) as a pre-requisite, we request your good self to share the branch name, account name, bank account no., MICR code along with the IFSC Code at the earliest.





Lifting of muck and garbage by deployment of machines and Muck special

Date	Muck and garbage loading in BRN	Loading by	Line	Km	Location	BT.	DL/CL
09-02-2025	7 (150 cum)	JCB	DNHBR	12/8-10	MM-KCE	13:00 - 15:40	CL- 10
11/12-03-25	6 (130 cum)	JCB	UP & DNHBR	13/5B-5D	MM-BA		DL-4, CL-7
15/16-03-25	2 (50 cum)	JCB	STA & DNHBR	12/9-11	MM-MRU	1:50 - 03:50	DL-1, CL-6
26/27-03-25			UP/DNHBR		MM-MRU	01:20 - 03:40	JCB Breaker work
27/28-03-25	10 DUSTBIN	JCB	UPHBR	12/10-9	MM-KCE	02:25 - 3:30	CL-6
28/29-03-25	2 (40 cum)	JCB	DNHBR	12/8-10	MRU-MM	1:45 - 03:45	CL- 6
29/30-03-25	3 (65 cum)	JCB	DN STA TO DNHBR	12/8-9	KCE-MM	01:30 - 04:15	CL- 6
1-04-25	4 (85 cum)	JCB	YARD LINE-3	12/13-14	MM-BA	13:10 - 18:10	DL-2, CL-7
01/02-04-25	2 (45 cum)	JCB	STA TO DNHBR	12/9-10	KCE-MM	1:20 - 03:50 1:20 - 04:15	DL-1, CL-5
04/05-04-25	3 (70 cum)	Manually	UPHBR to DNHBR	12/8-12/10	BA-KCE	01:50-03:45	DL-1, CL-12
07/08-04-25	3 (65 cum)	Manually	UPHBR	12/12-8	MM-KCE	1:30-03:50	DL-1, CL-10
08-09-04-25	3 (65 cum)	JCB	DNHBR	12/8-9	KCE-MM	1:30-03:45	DL-1, CL-5

TOTAL Qty. lifted = 1020 cum

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LOCATIONS OF GARBAGE CLEANING MANUALLY DONE - Jan-
March 25

SR. NO.	DATE	LOCATION	STAFF DEPLOYMENT
1	14.01.2025	KM 12/10-14 MM YARD	
2	15.01.2025	KM 12/8-12 MM YARD	15
3	16.01.2025	KM 12/10-14 MM YARD	16
4	17.01.2025	KM 12/8-10 MM YARD	15
5	18.01.2025	KM UP & DN HBR 12/8-14	14
6	19.01.2025	KM UP HBR EAST 13/6-8	11
7	20.01.2025	UP & DN HBR KM 13/4-6	14
8	21.01.2025	UP & DN HBR KM 13/1-5	15
9	22.01.2025	UP & DN HBR KM 12/8-12	16
10	23.01.2025	UP & DN HBR KM 12/8-14	11
11	24.01.2025	UP & DN HBR KM 12/9-13	12
12	25.01.2025	UP & DN HBR KM 12/8-14	11
13	26.01.2025	UP & DN HBR KM 12/10-14	12
14	27.01.2025	MM YARD KM 12/13-13/1	14
15	28.01.2025	MM YARD KM 12/12-13/1	15
16	29.01.2025	MM YARD KM 12/12-13/18	16
17	30.01.2025	MM YARD KM 12/8-12/12	11
18	01.02.2025	UP & DN HBR KM 13/5-8	14
19	02.02.2025	UP & DN HBR KM 12/8-12	11
20	03.02.2025	UP & DN HBR KM 12/8-10	12
21	04.02.2025	UP & DN HBR KM 11/15-12/12	14
22	05.02.2025	UP & DN HBR KM 13/5-8	15
23	06.02.2025	UP & DN HBR KM 13/5-8	11
24	07.02.2025	UP & DN HBR KM 13/5-8	12
25	08.02.2025	UP & DN HBR KM 12/8-12	14
26	09.02.2025	MM YARD KM 12/13-13/1	15
27	10.02.2025	MM YARD KM 12/13-13/1	16
28	11.02.2025	MM YARD KM 12/8-12/12	15
29	12.02.2025	MM YARD KM 12/8-12/12	10
30	13.02.2025	MM YARD KM 12/11-12/13	11
31	14.02.2025	MM YARD KM 12/8-13	12
32	15.02.2025	MM YARD KM 13/8-13/5	14
33	16.02.2025	UP & DN HBR KM 13/8-4	12
34	17.02.2025	UP & DN HBR KM 14/23-25	11
35	18.02.2025	MM YARD KM 12/12-13/1	10
36	19.02.2025	MM YARD KM 12/12-13/1	11
37	20.02.2025	MM YARD KM 12/12-13/1	12
38	21.02.2025	UP & DN HBR KM 13/4-8	11
39	22.02.2025	UP & DN HBR KM 13/5-8	10
40	23.02.2025	UP & DN HBR KM 14/4-7	12
41	24.02.2025	UP & DN HBR KM 14/23-25	11
42	25.02.2025	UP & DN HBR KM 14/23-25	11



Final

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43	26.02.2025	UP & DN HBR KM 12/9-10	7
44	27.02.2025	UP & DN HBR KM 12/9-12	9
45	28.02.2025	UP & DN HBR KM 13/3-5	7
46	01.03.2025	UP & DN HBR KM 13/5-8B	5
47	03.03.2025	UP & DN LL KM 13/1- 8	7
48	04.03.2025	MM YARD LINE NO- 3 & 4 KM 12/14-15	7
49	05.03.2025	MM YARD LINE NO- 3 & 4 KM 12/17-14	8
50	06.03.2025	UPHBR EAST KM 13/6-7	10
51	07.03.2025	UPHBR EAST KM 13/5-4	8
52	08.03.2025	UPHBR EAST KM 13/5-6	8
53	09.03.2025	UP & DN HBR KM 12/8-10	5
54	10.03.2025	UP & DN HBR KM 12/8-10	10
55	11.03.2025	UPHBR EAST KM 13/4-5	10
56	12.03.2025	UPHBR EAST KM 13/5D-8	7
57	13.03.2025	UPHBR EAST KM 13/5D-6	7
58	15.03.2025	UPHBR EAST KM 13/5-6	22
59	16.03.2025	UPHBR EAST KM 13/5-6	12
60	17.03.2025	UPHBR EAST KM 13/6-7	12
61	18.03.2025	UPHBR EAST KM 13/5-6 & 12/8-10	18
62	19.03.2025	UP & DN HBR KM 13/6-8 & 12/8-13	21
63		MM YARD KM 12/11-13	11
64	20.03.2025	MM YARD KM 12/13-17	11
65		UP HBR EAST KM 13/4-6	13
66		UP HBR EAST KM 13/5-7	10
67	21.03.2025	UP & DN HBR KM 14/4-8	9
68		MM YARD KM 12/14-17	10
69		UP & DN HBR KM 12/9-13	7
70	22.03.2025	UP & DN HBR KM 12/13-18	12
71		UP HBR EAST KM 13/6-8	12
72		UP & DN LL KM 14/4-8	9
73	23.03.2025	MM YARD KM 12/16-13/2	10
74		MM YARD KM 12/12-3	7
75	24.03.2025	UP & DN TH KM 13/8-18	6
76		UP & DN HBR EAST KM 13/3F-5	13
77		UP & DN HBR KM 13/5-8	12
78	25.03.2025	MM YARD LINE NO-1,2 & 3	4
79		UP & DN HBR KM 12/8-12	12
80		UP & DN TH KM 12/0-8	5
81		UP & DN TH KM 13/5-14/3	7
82	26.03.2025	MM YARD KM 12/9-13/2	38
83	27.03.2025	MMN YARD KM 12/9-13/3	32
84	28.03.2025	MM YARD & UP & DN HBR K 12/10-13/6	10
85	29.03.2025	MM YARD KM 12/16-13/2	22
86	30.03.2025	MM YARD KM 12/12-16	6
87		JOS AT MUCK SIDING	2
88	31.03.2025	MM YARD KM 12/8-12/12A	12
89	01.04.2025	MM YARD KM 12/8-12/12	19



90	02.04.2025	MM YARD KM 12/8-12/11	22
91	03.04.2025	MM YARD KM 12/14-12/9	7
92		MM UP/DN HBR 12/11-12-13	13
93	04.04.2025	MM YARD	19
94	04/05.04.2025	MM YARD 12/8-12 Dust bin empty yard	6
95	04/05.04.2025	MM YARD DNHBR KM 11/M156-12/9A JCB WORKING	5
96	05.04.2025	MM YARD KM 12/10-12/147	17
97		MM YARD KM 13/8-9	5
98	07.04.2025	MM YARD KM 12/13-12/16	6
99		MM YARD UP/DNHBR KM 12/8-12/13	5
100		MM YARD STA KM 12/8-9	10
101	08.04.2025	MM YARD KM 12/8-10	19
102	8/9.04.2025	MM YARD JCB WORK	5
103	09.04.2025	MM YARD	15
104	10.04.2025	MM YARD 12/11D	15
105	11.04.2025	MM YARD 12/11-13	13
106		MM YARD UP/DNHBR KM 12/8-12	5
107	12.04.2025	MM YARD 12/11-12/14	13
108	13.04.2025	MM YARD 12/6-12/11	6
109	14.04.2025	MM YARD 12/12-12/16	6
110	15.04.2025	MM YARD KM 12/11-12/13	5



VIVEK
VASANT
PAWAR

Digitally signed by
VIVEK VASANT
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Date: 2025.04.15
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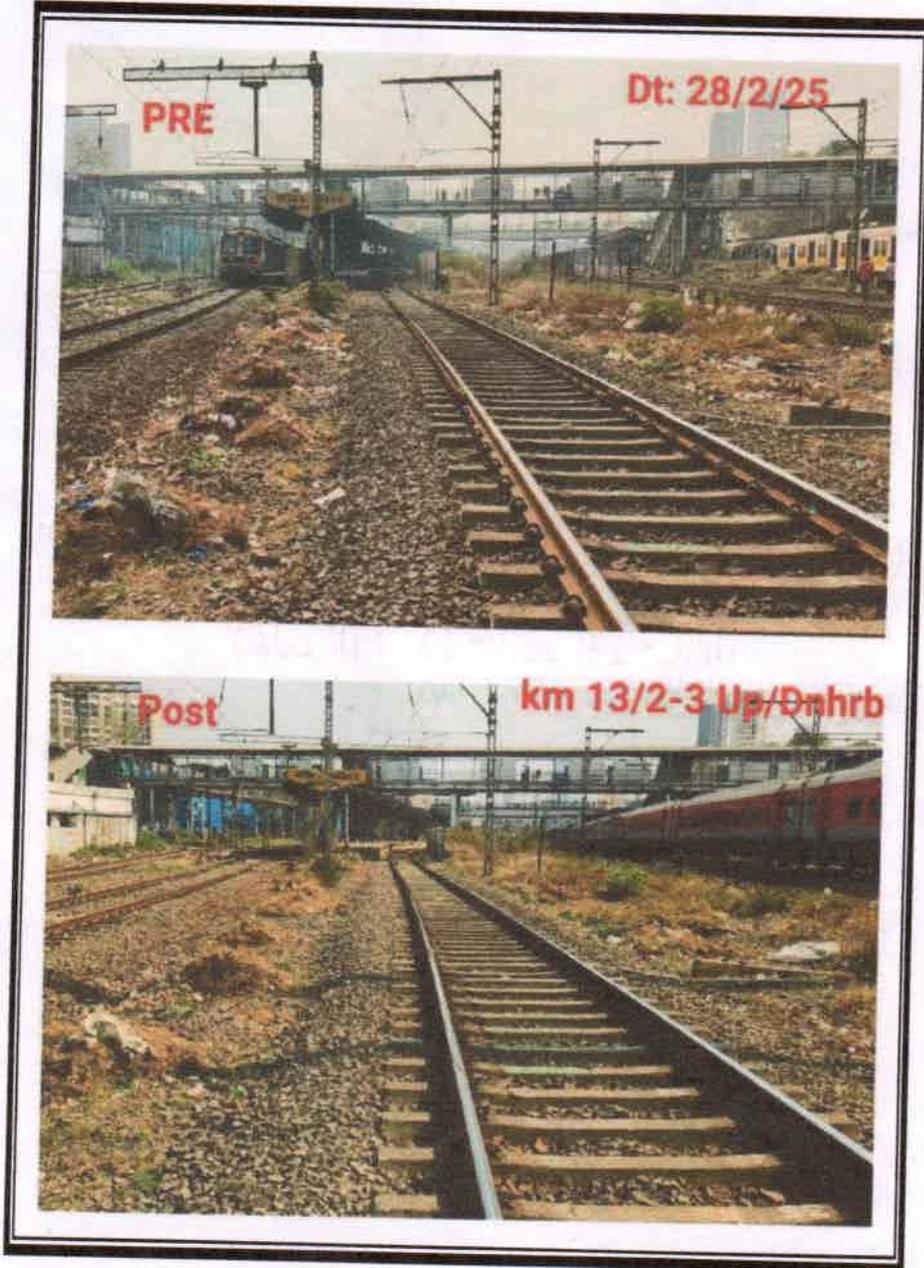


MAHIM YARD CLEANING WORK

Date - 14th Jan - 15th Apr 2025

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MM yard

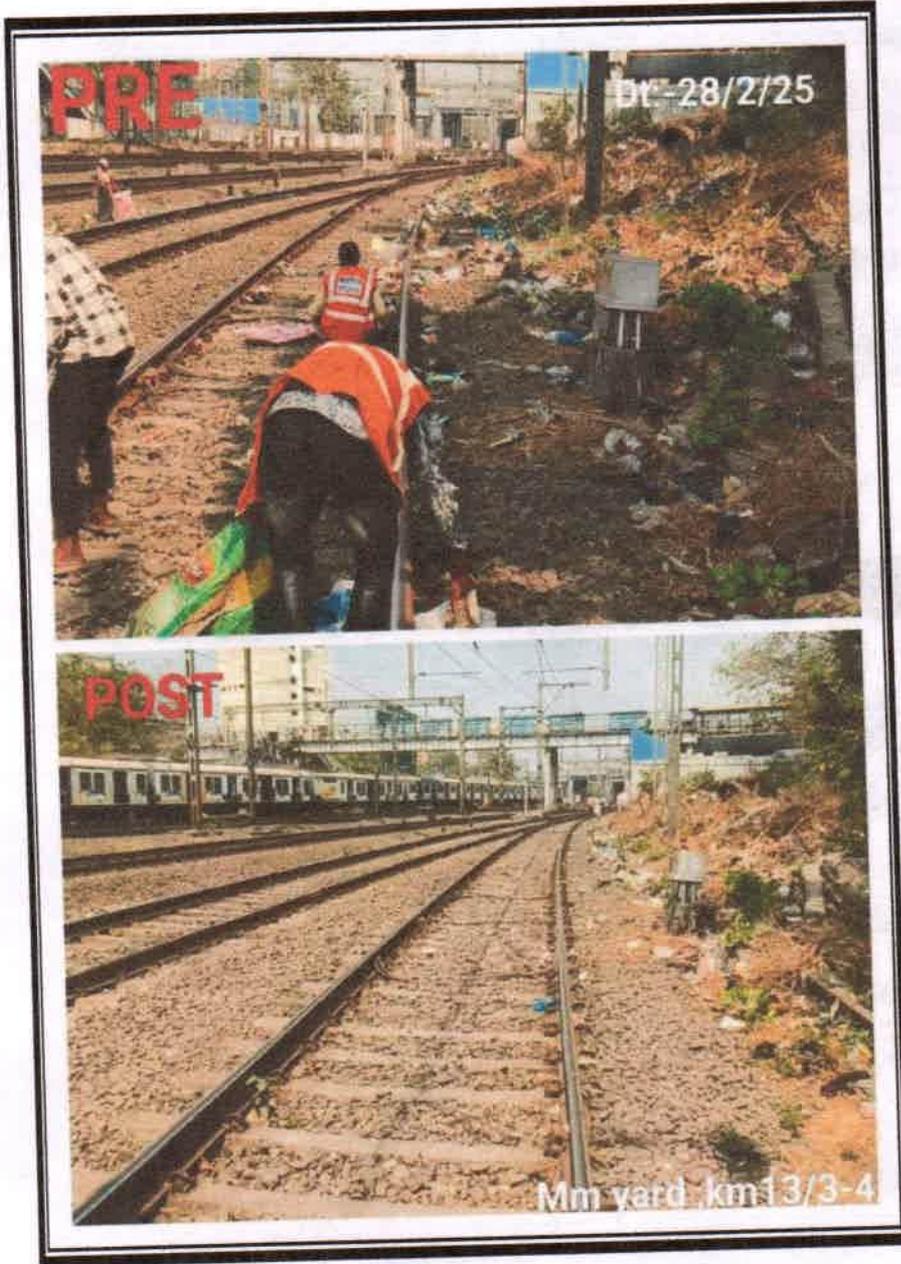


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MM Yard



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MM yard



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MM Stabling Yard



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MM Yard



19/2/25



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MM Stabling Yard



Long



MM Stabling Yard



Fury



MM Stabling Yard



Pring



MM Yard



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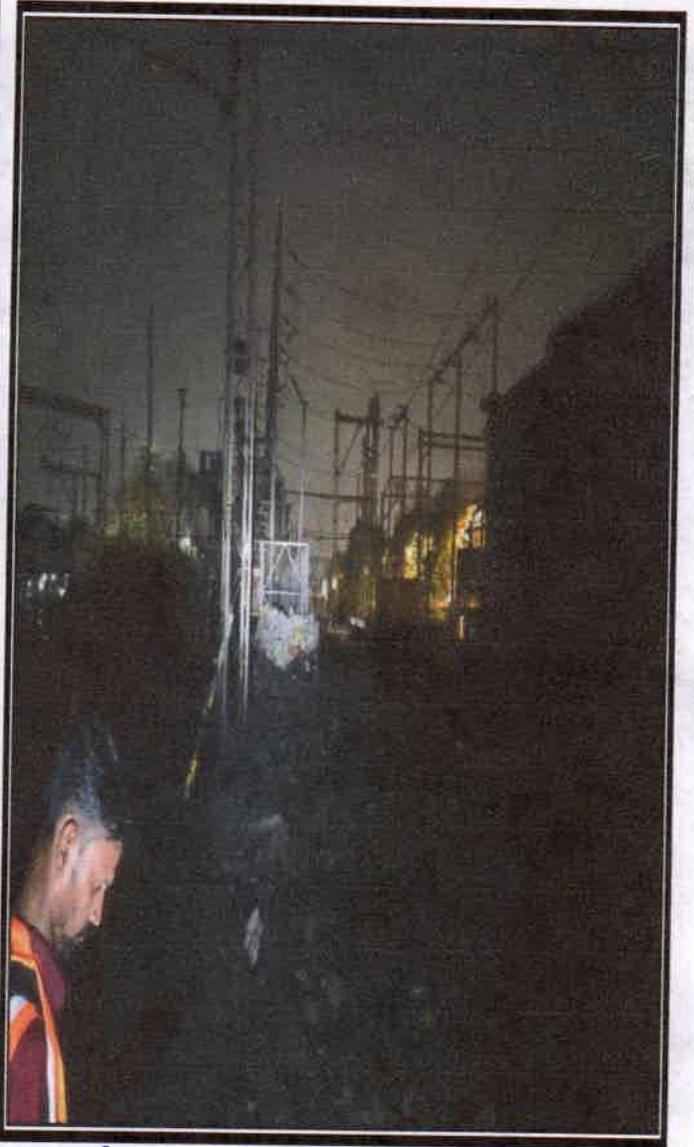
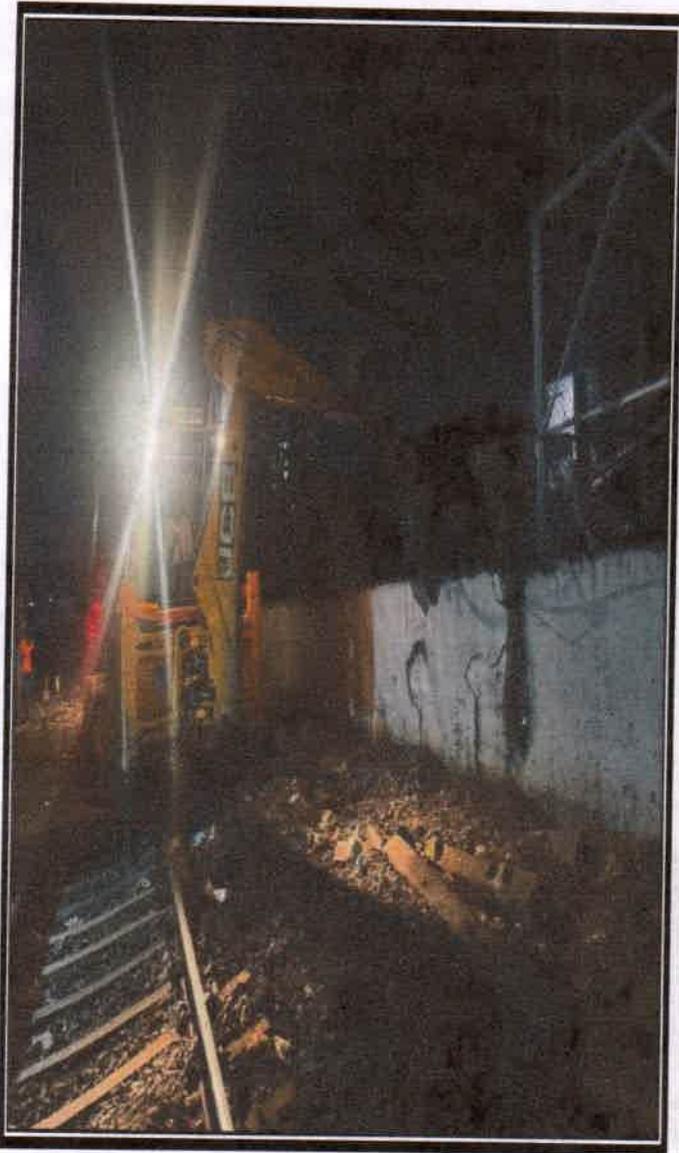
MM South Yard



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MM Yard



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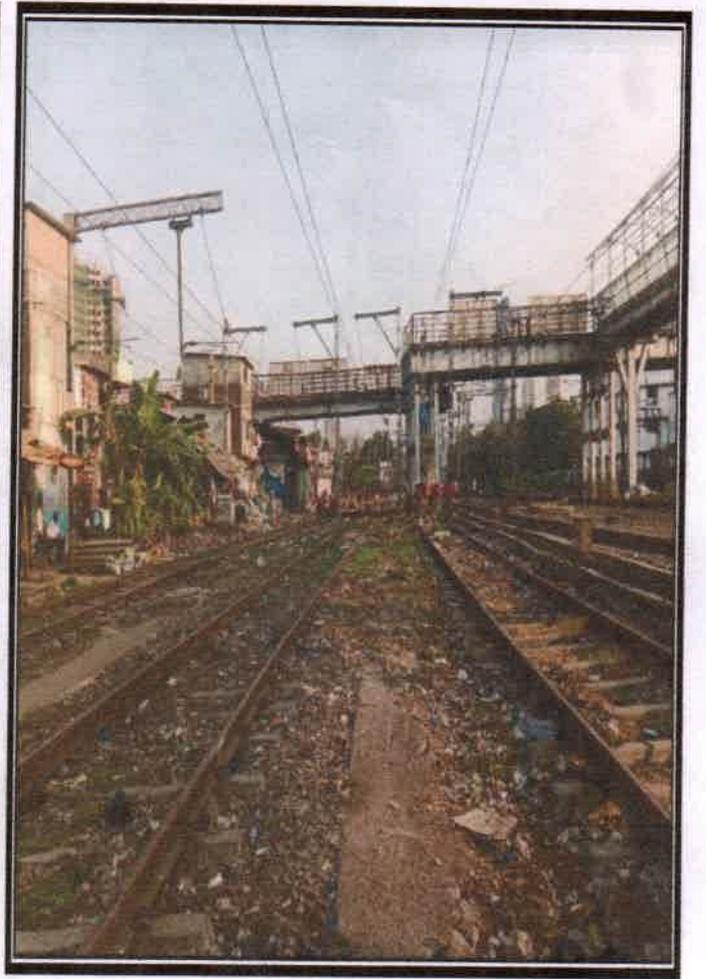
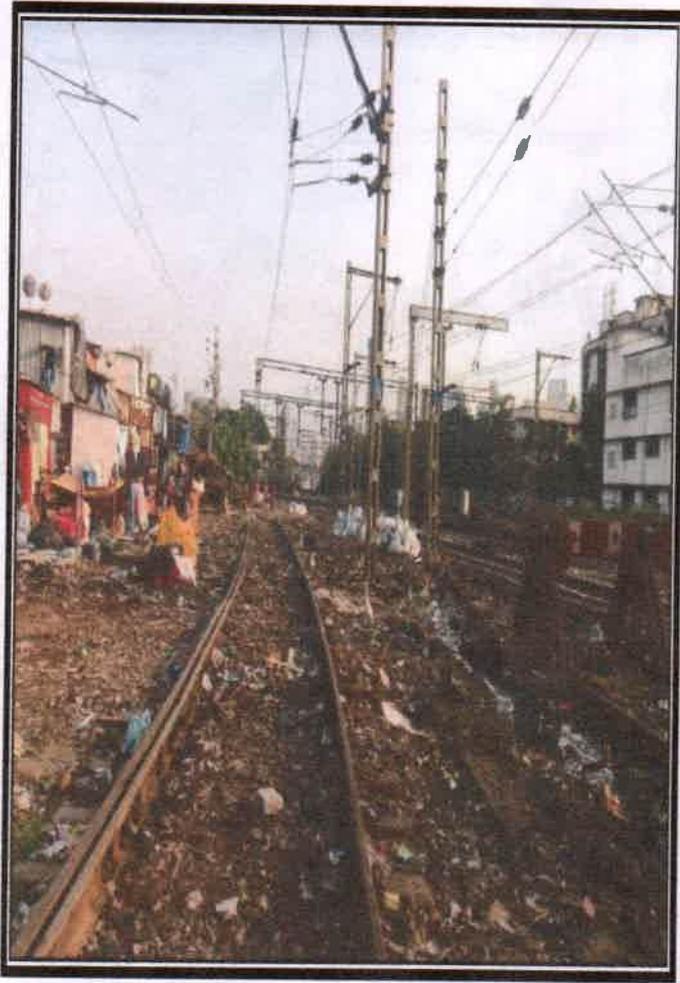
MM South Yard



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MM Stabling Yard



Party



- 30 -

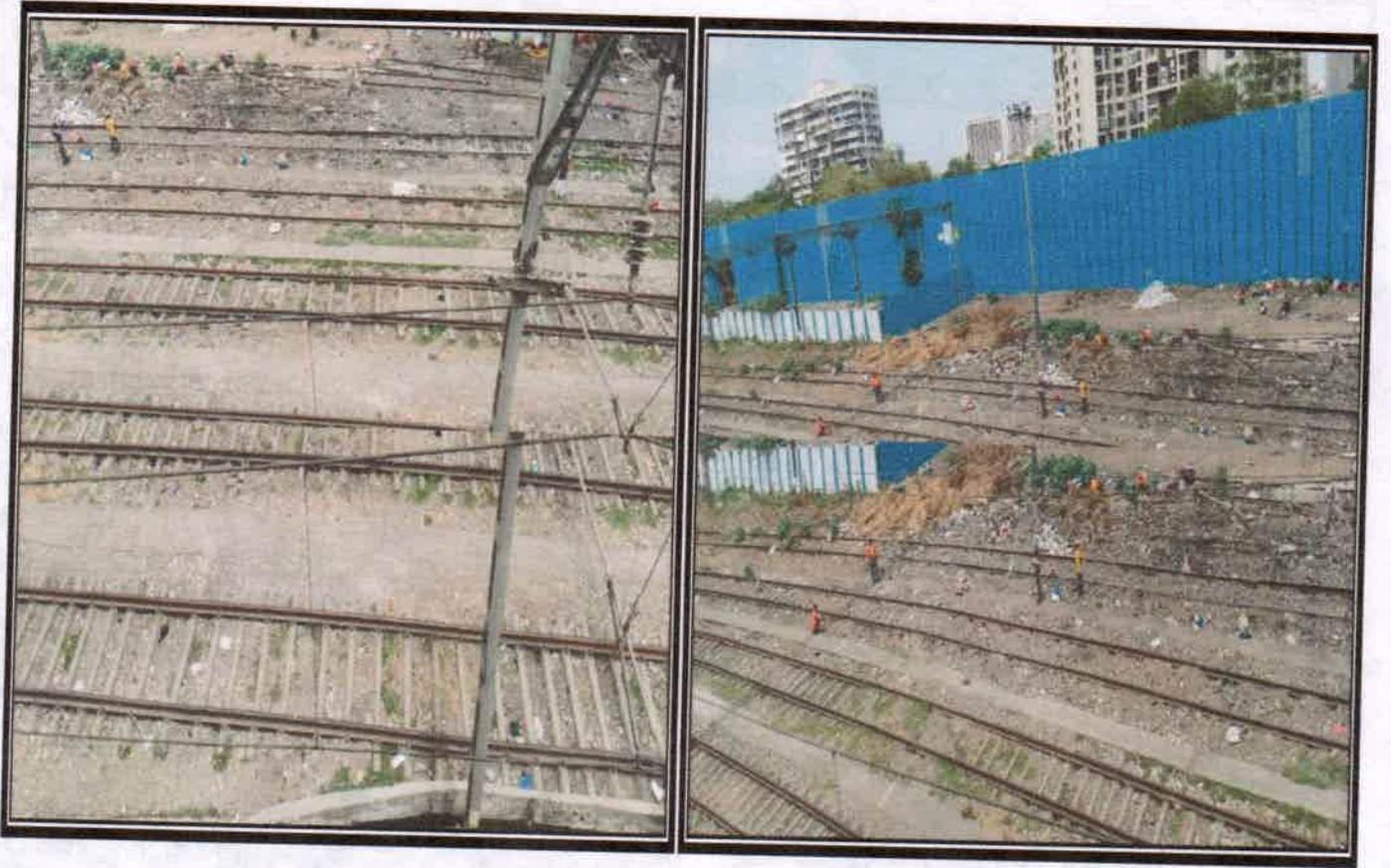
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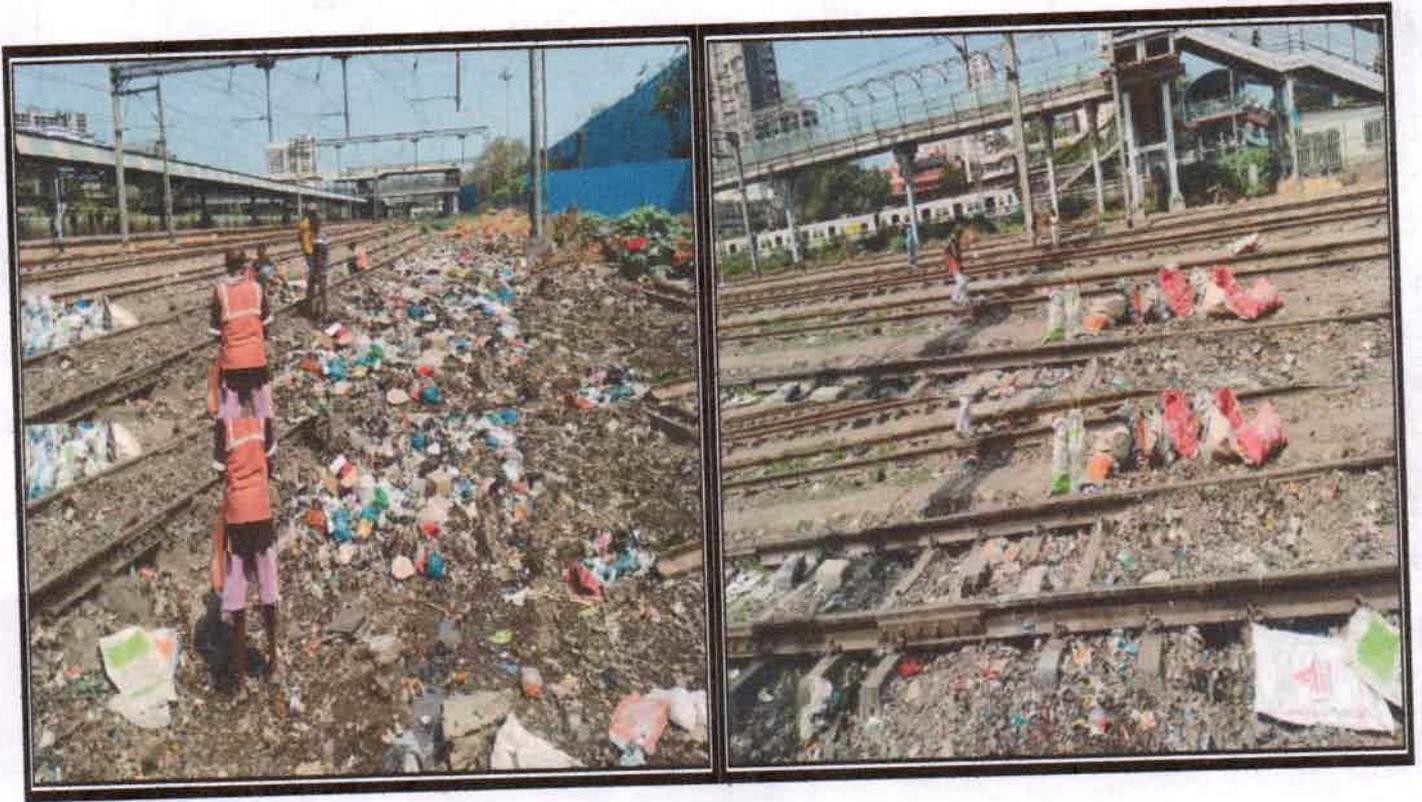
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MM Stabling yard



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MM Stabling yard



May

31/1/20



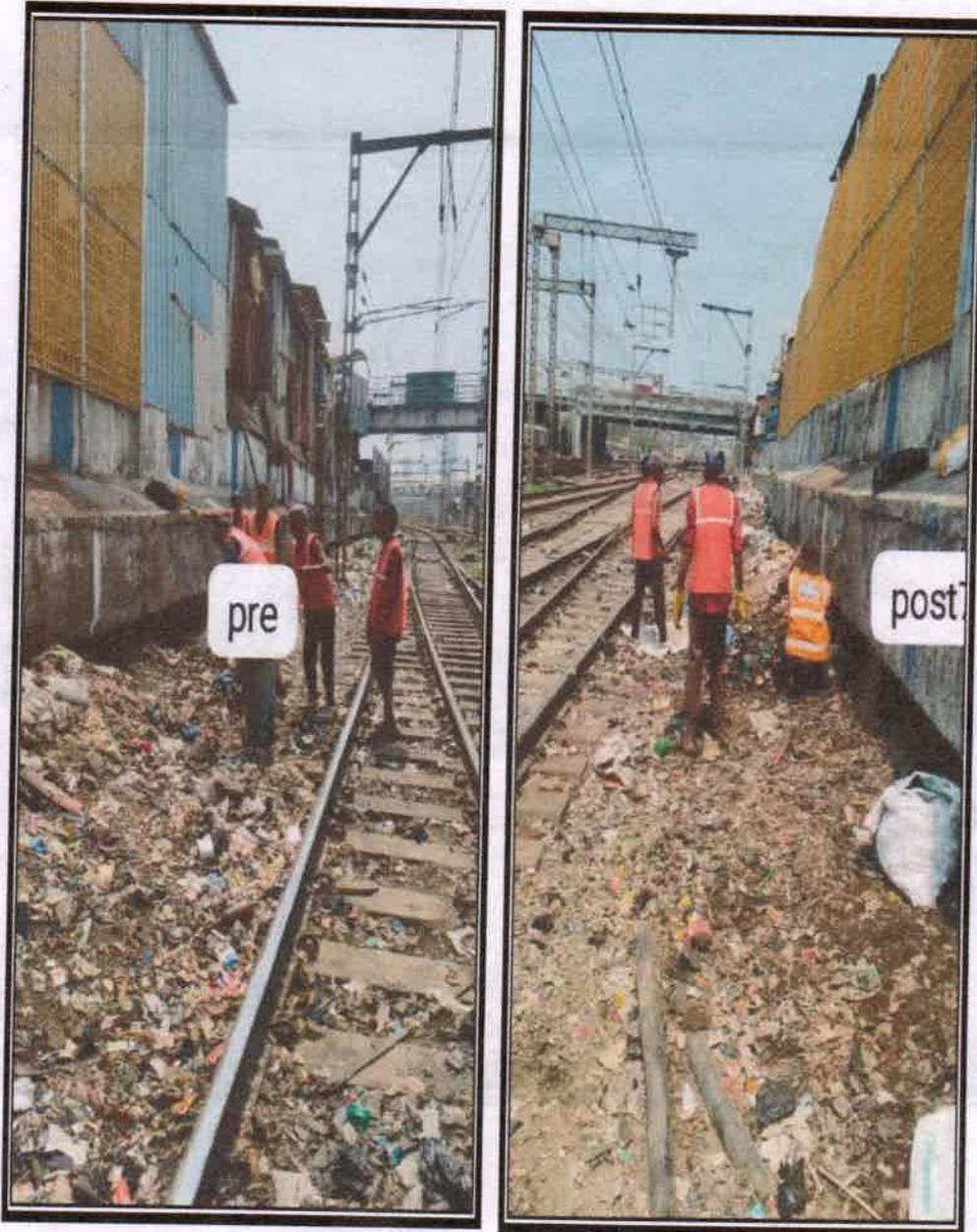
MM Stabling yard loading of muck in Muck Special



19/11/20



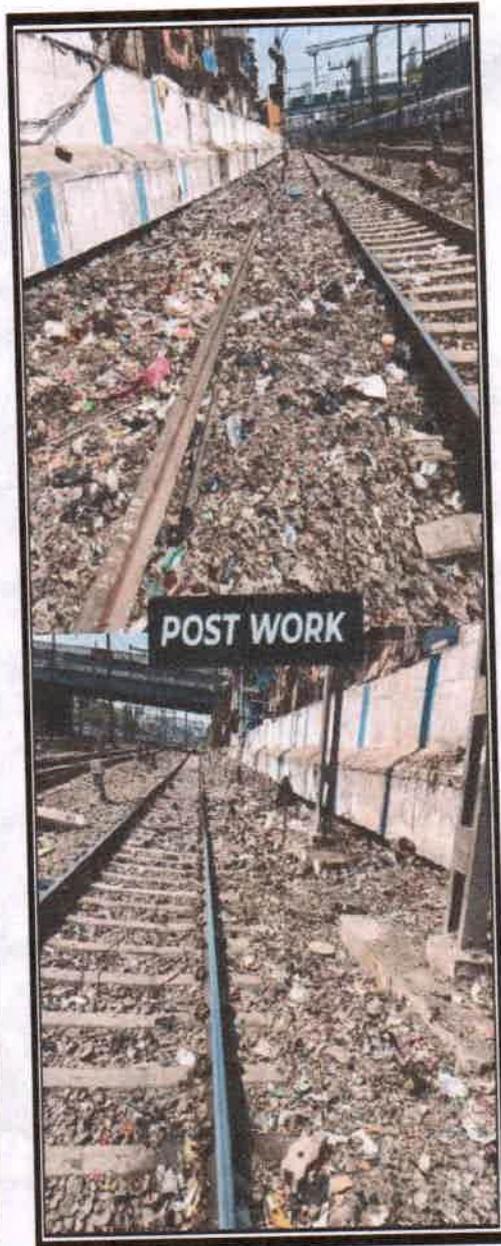
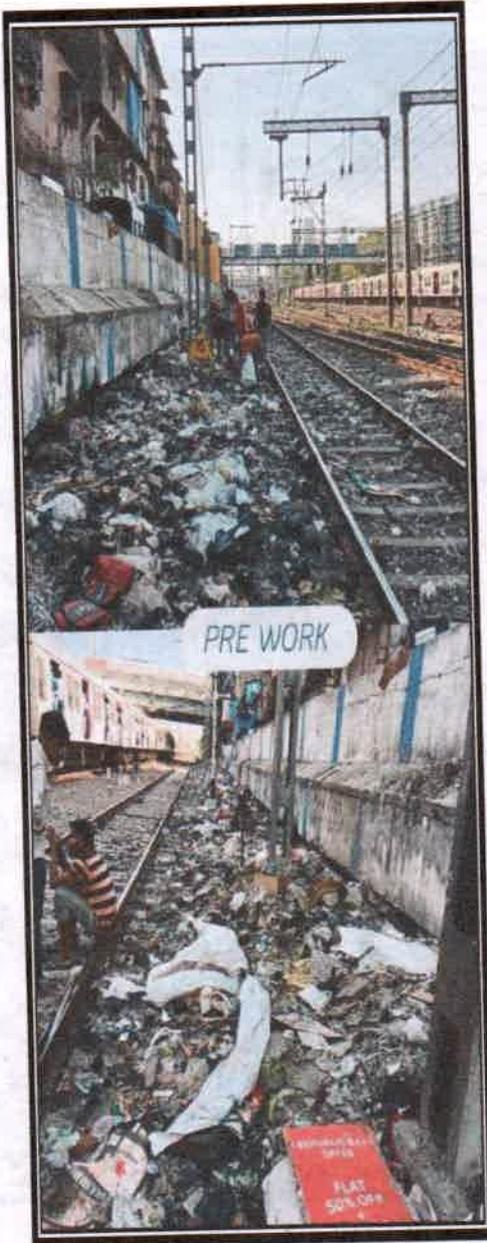
Fixing of TMC barrier



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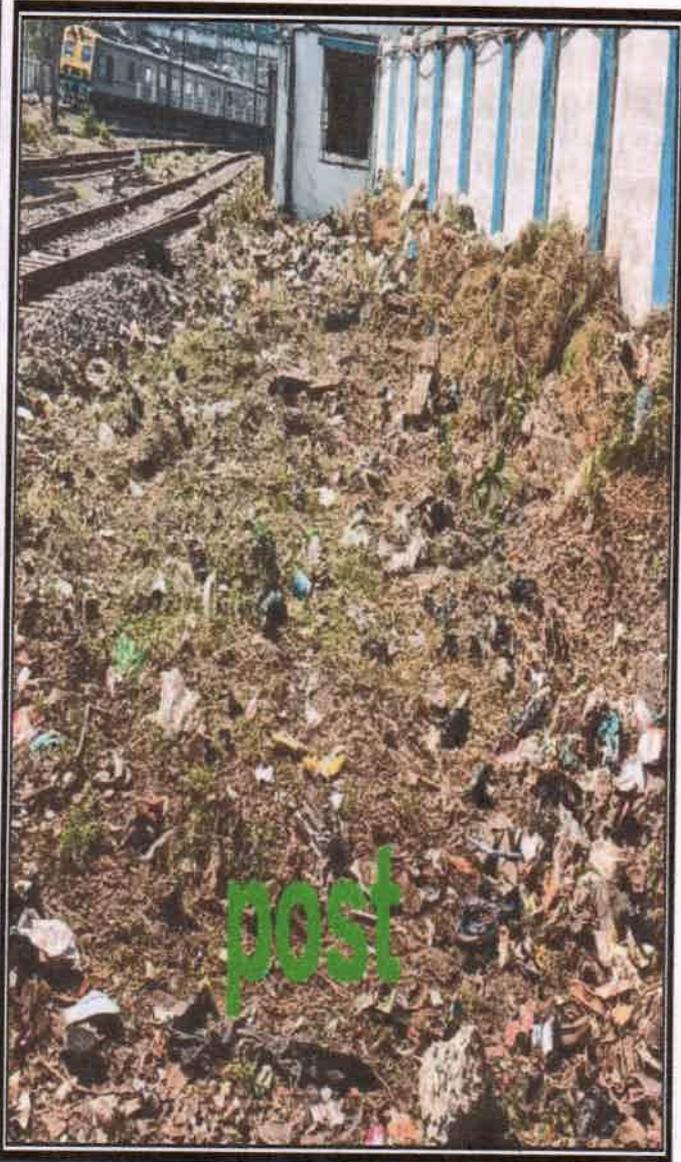
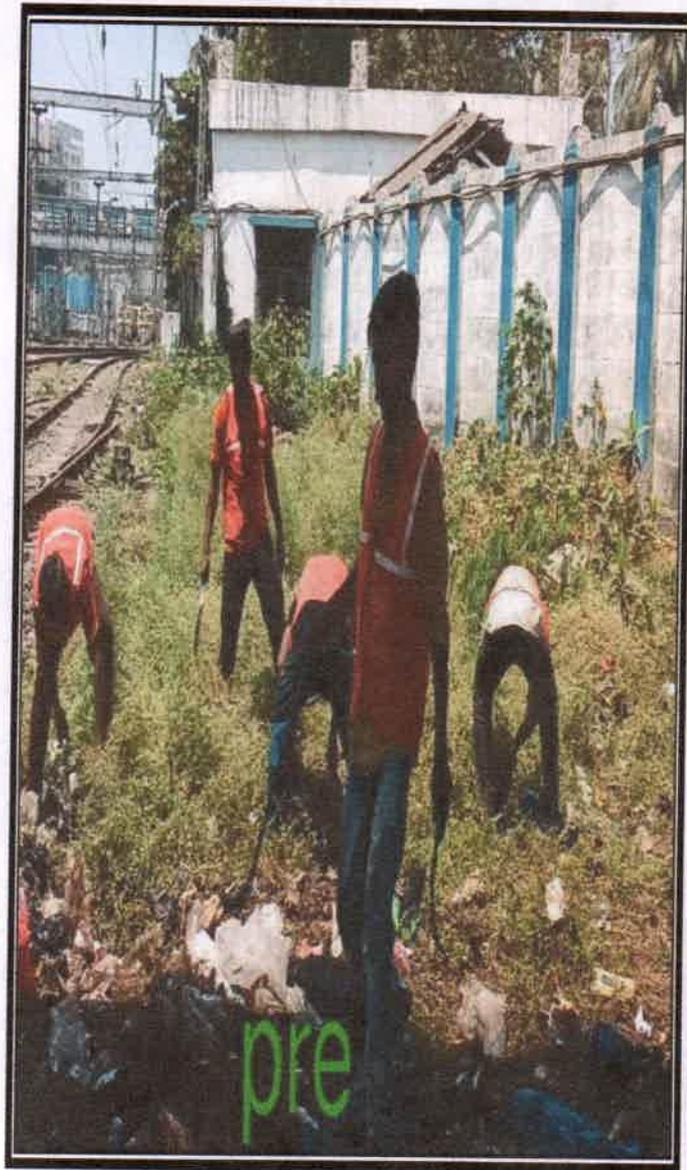
MM Yard



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MM Yard

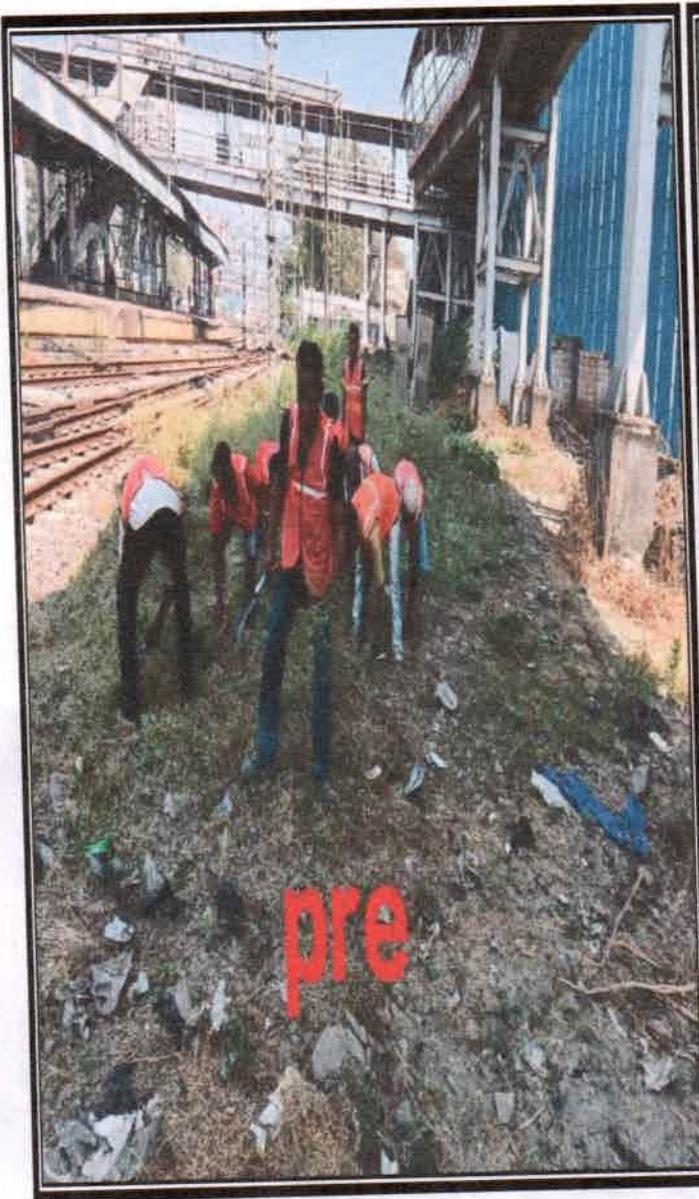


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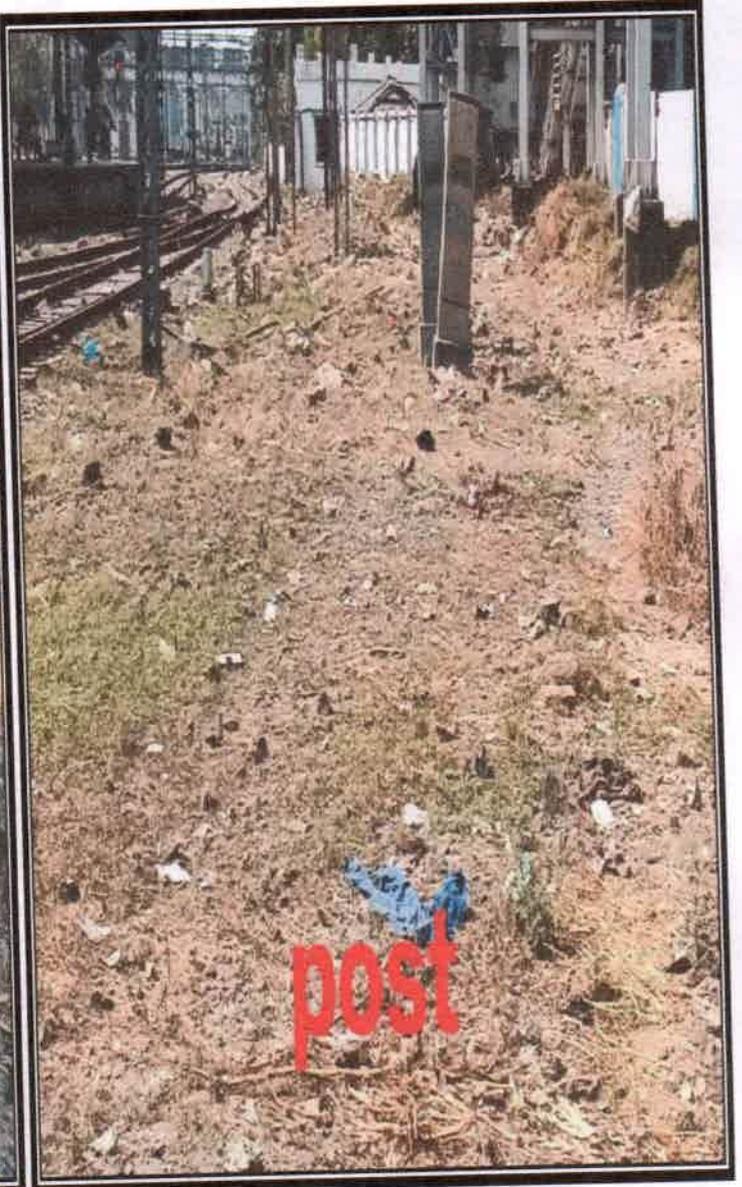


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MM Yard



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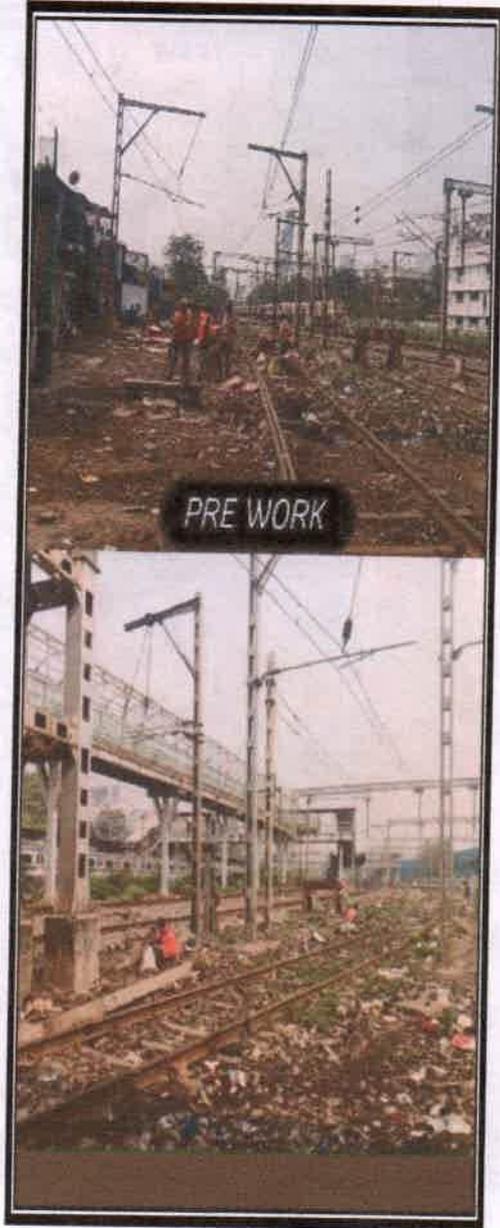


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MM Stabling Yard

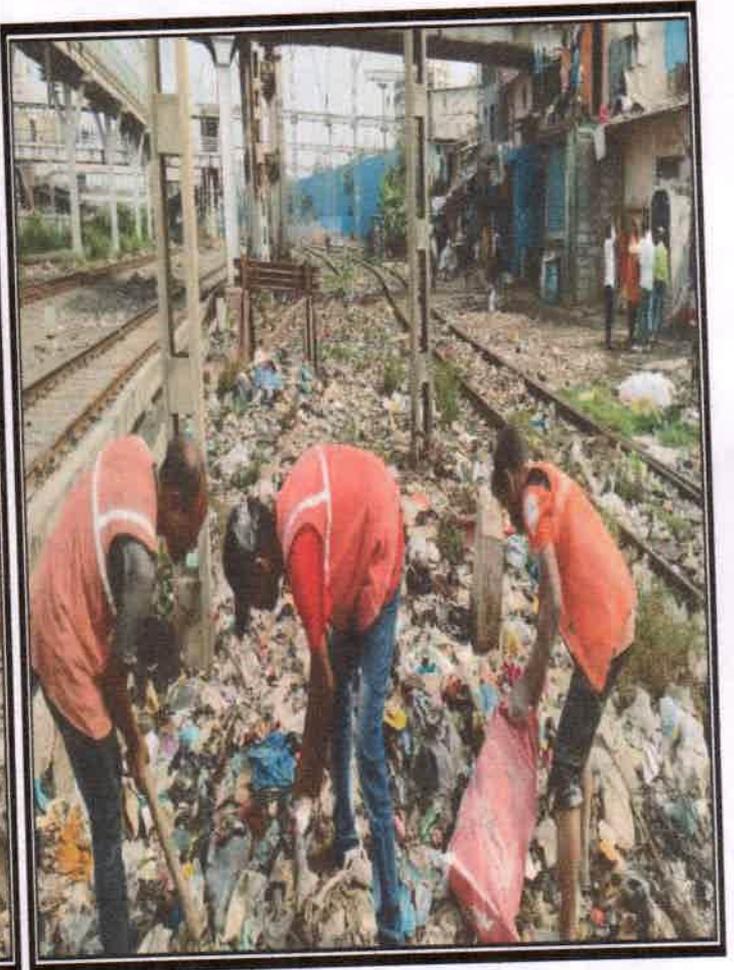


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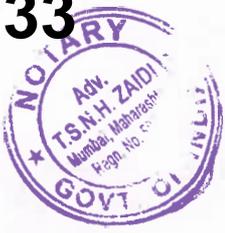
MM Stabling Yard



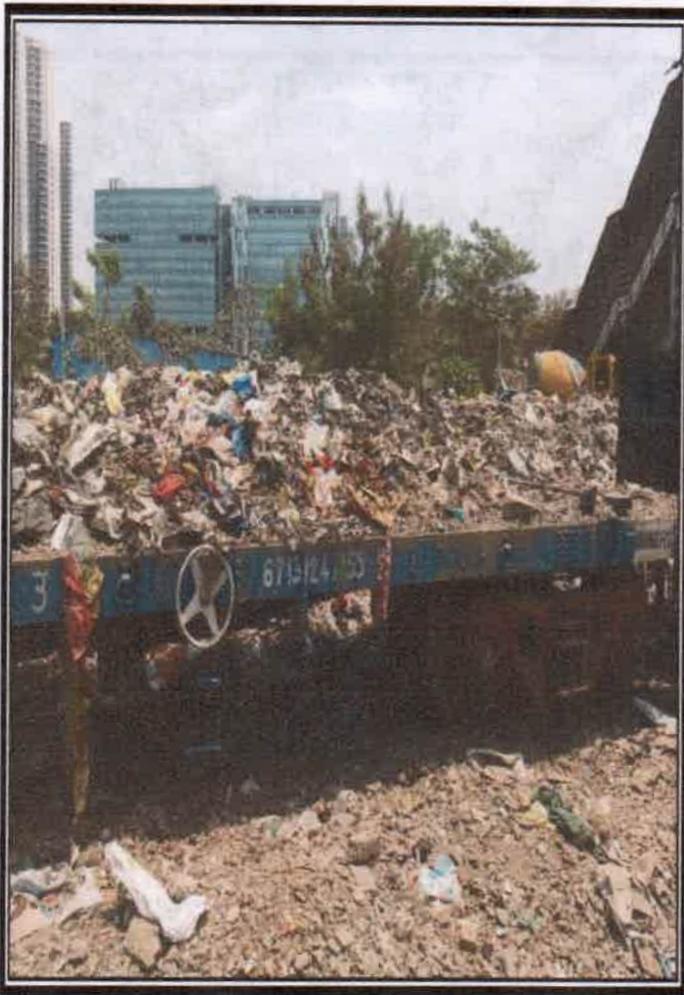
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Loading of garbage in muck special on dt.04.04.2025 in Mahim stabling yard

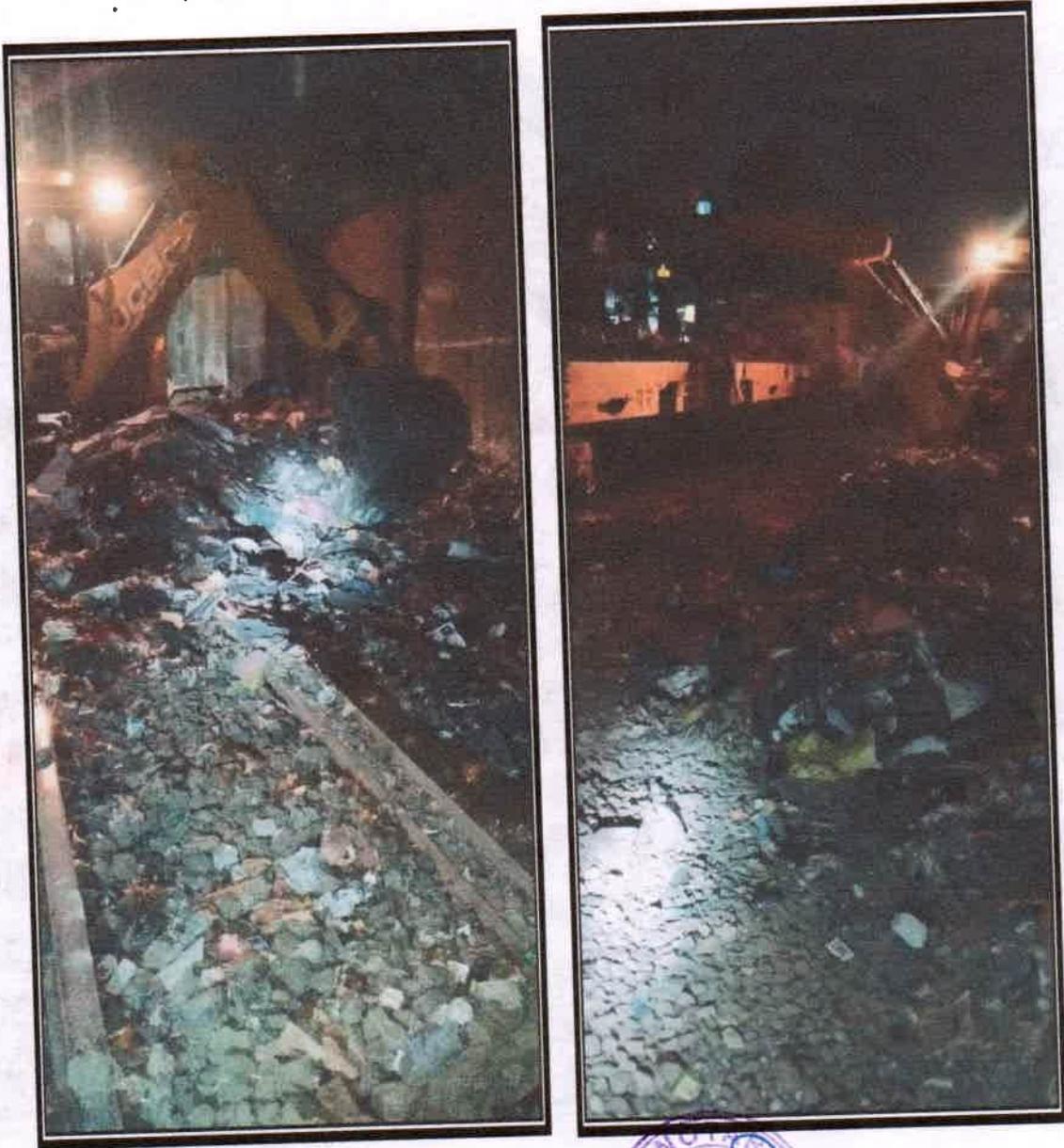


19/04

19/04

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Loading of garbage in muck special on
dt.4/5.04.2025 in Mahim stabling yard



NOTED
Adv.
T.S.N. CHAUDHARI
Mumbai, Maharashtra
Regn. No. 50285
GOVT. OF INDIA

Loading of garbage in muck special on dt.8/9.04.2025 in Mahim stabling yard



Pany





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ANNEXURE- 236

WESTERN RAILWAY



FROM OFFICE
SSE (P.WAY) ADH
DATE :-24/03/2025

To,
Asst. Commissioner
G North ward BMC, MUMBAI

SUB :- Lifting of GARBAGE on RLY Track at MAHIM

**Ref :- 1) This office letter no. 632/2/1 Dt.03/12/2024
2) This office letter no. 632/2/1 Dt.14.02.2024**

Sir,

Vide Honourable NGT court order dated 20.05.2024, sub regional officer MPCB Mumbai-1 had visited site on 11.10.2024 and environmental compensation of Rs.1.5922/- Crores has been ordered.

About 900 meters stretch of Rly land is seen littered by garbage thrown by the society residents staying nearby tracks. Even the rly land is used by residents for defecation.

As being running lines W Rly is doing all types of measures for **LIFTING & CONTROLLING GARBAGE**. Daily laborers are deployed for cleaning rly premises, frequently JCB is deployed for collecting garbage & loading in Muck special. Recently dustbins are deployed in the same premises so that nearby residents can dump the garbage in dustbins instead of throwing here & there. The BMC agency collecting the garbage in D WARD is not lifting the garbage from the dustbins.

Please take necessary action so that all the garbage is lifted from the rly land.

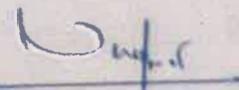
Its requested for deployment of adequate dustbins by BMC and lifting of garbage so that the premises is cleaned and running of trains is safe

Kindly do the needful as urgent.

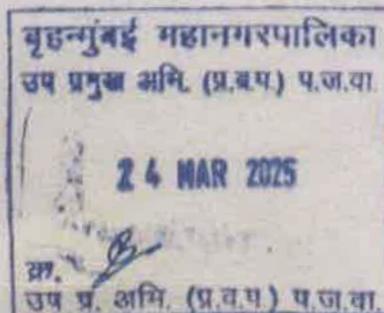
This is for your inform action necessary action please.

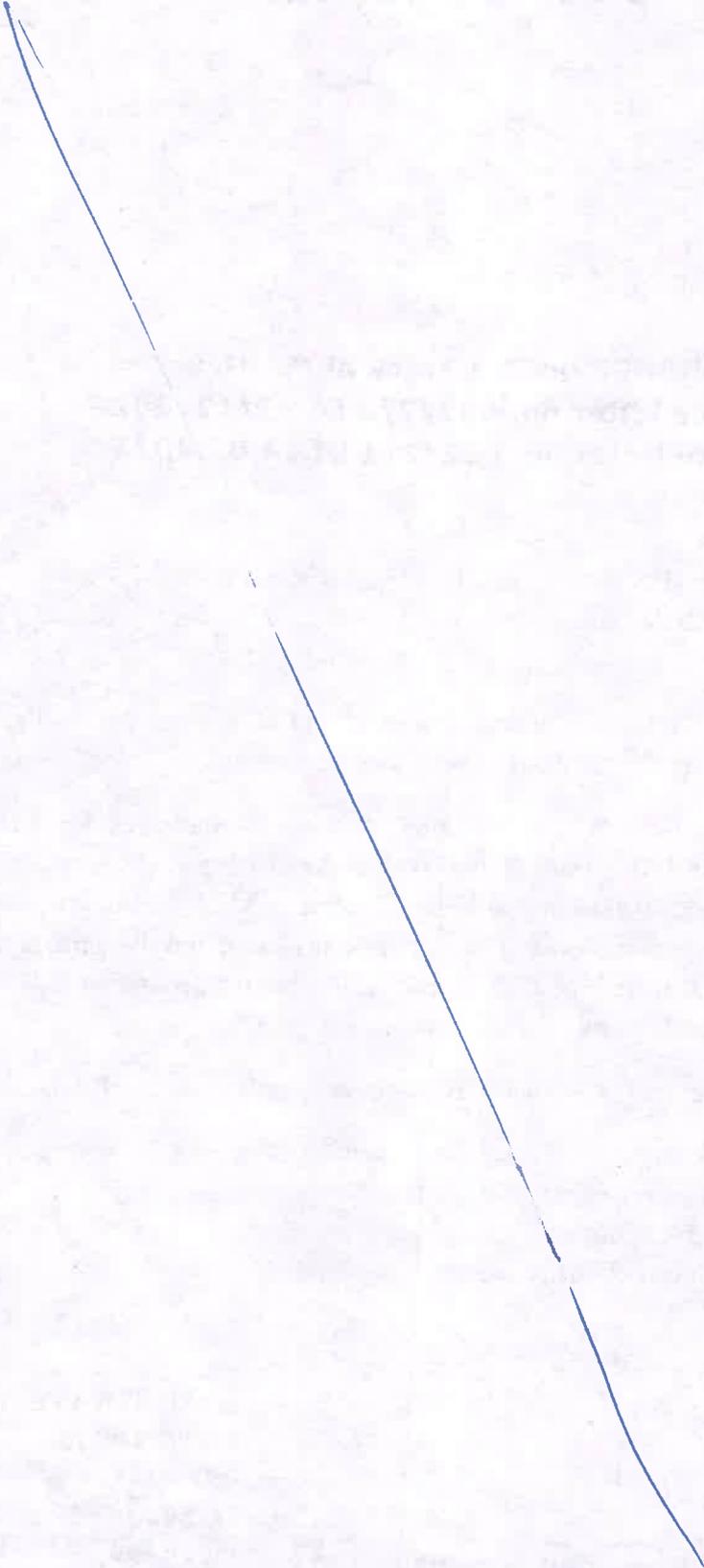
C- Chief Engineer (SWD), Worli
SR DEN (S) MMCT
ADEN T/S PL

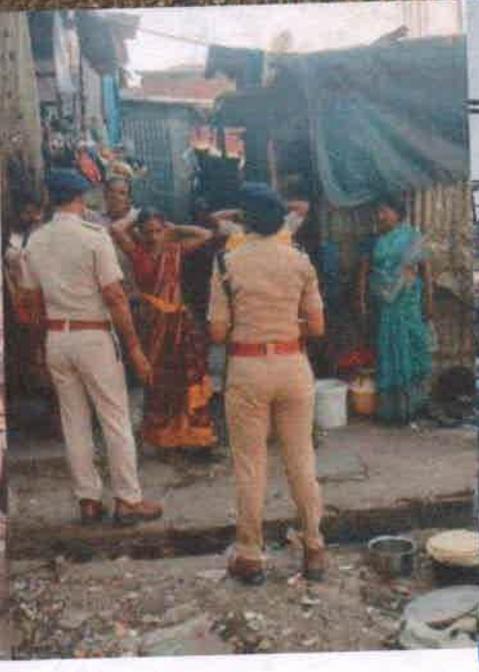
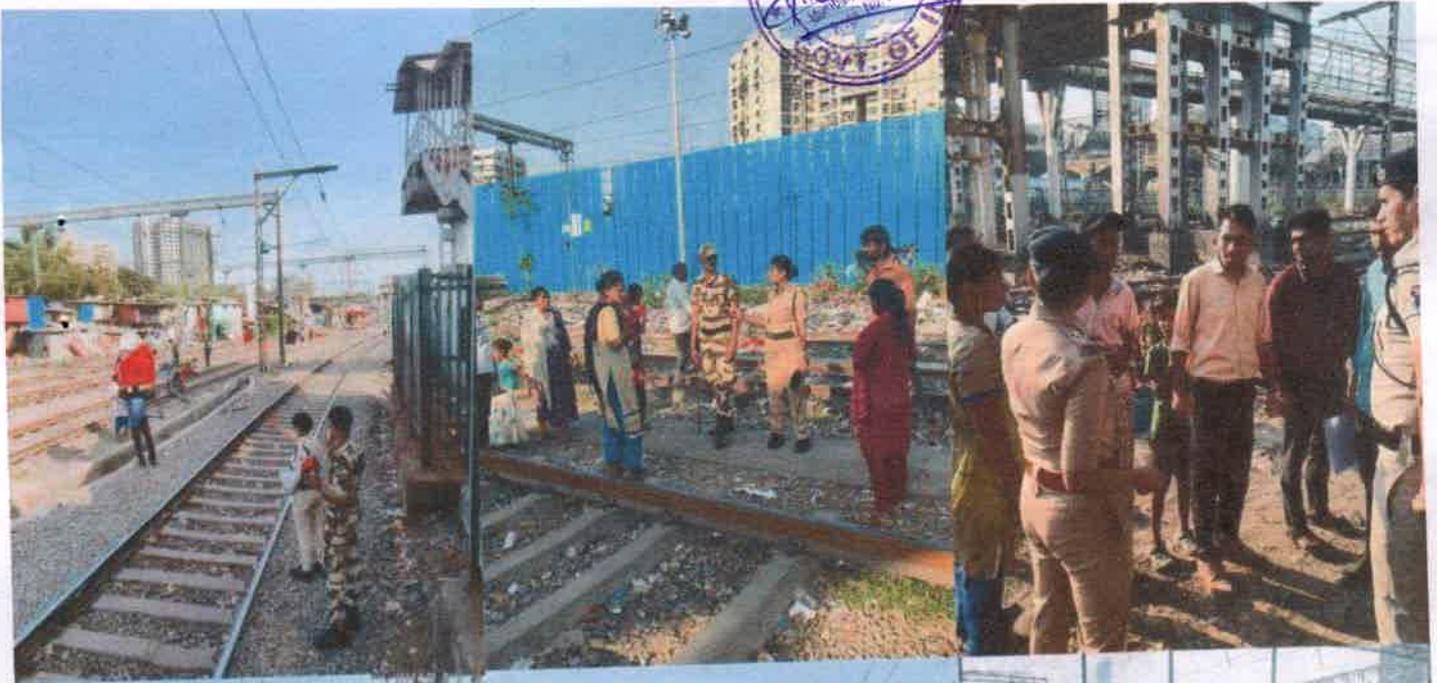
Dy CE (O+M) SWD


SSE (P.WAY) ADH
9004497262

वरि. अनुमान अमिता (दिलपथ)
Sr. Section Engineer (P. Way)
पश्चिम रेलवे, अंधेरी, मु. नं. ४०००६९.
W. Railway, Andheri, Mum-400069.







19/11





NOTARY
Adv. T.S.N H. ZAIDI
Muzaffargarh
F-7/99 No.

19/11



शुभ यात्रा
HAPPY JOURNEY K 72736590

03/02/2024

शुभ यात्रा - निसर्ग के साथ
 CLEANLINESS PENALTY

नाम: निसर्ग के साथ
 NAME: NISARG KE SAATH

पं. नं. 1234 567
 P. NO. 1234 567

Lash of date 03/02/24
 Date from 03/02/24 to 03/02/24

₹ 500.00
 RS. 500.00

WESTERN RAILWAY (LTS) 08/2024 All India Passenger Helpline No. 139

THE GUARANTY BIL
 Orient Press Ltd.

Handwritten signature

शुभ यात्रा
HAPPY JOURNEY

L 68678702

WESTERN RAILWAY (UTS)
All India Passenger Helpline No. 139

एक दो नून नून
ONE TWO ZERO ZERO

HEMANT S NISHAD HQ:DADAR CASH
No:IRA 178

Date: 17/03/2025
From 140020 To 140025 ALLOW HEAD: 2652

18332 17/03/2025 14:30

INDIAN RAILWAYS

SIL 130 GSM (±5%)
1550

Rany



Western Railway Mumbai Division 140025
 Western Railway Mumbai Division 140023
 Western Railway Mumbai Division 140020
 Western Railway Mumbai Division 140024
 Western Railway Mumbai Division 140022
 Western Railway Mumbai Division 140021

Handwritten notes and signatures are present on each document, including dates like 12/12/2012 and 12/12/2011, and names like Dy. Station Superintendent (Comm.) W. Railway, Dadar.

Rany





TRESSPASSING CASE AT KM 12/10-12/14 MM DURING 01 JAN 2025 TO TILL DATE							
S.No.	Case No.	Date of RPF Action leading to Registration	Court case no	Sections	Occurrence Location	Accused Details	Fine
1	21/2025	03/01/2025 10:16	97/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:HUSAIN , Parentage:MOHMMAD SHEKH, Age:19 , Gender:Male, Add:MAHIM EAST MUMBAI	400
2	22/2025	03/01/2025 10:19	98/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:ROHIT VISHVKARMA, Parentage:RAM NARAYAN, Age:21 , Gender:Male, Add:MAHIM EAST MUMBAI	400
3	23/2025	03/01/2025 10:19	99/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:ROSHAN KUMAR , Parentage:RAM KRISHN, Age:26 , Gender:Male, Add:MAHIM EAST MUMBAI	400
4	24/2025	03/01/2025 10:24	100/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:VISHVMA, Parentage:VITHHAL HUMNE, Age:22 , Gender:Male, Add:MAHIM EAST MUMBAI	400
5	25/2025	03/01/2025 10:26	101/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:SAMIM SHEKH, Parentage:MAJU SHEKH, Age:36 , Gender:Male, Add:MAHIM EAST MUMBAI	400
6	26/2025	03/01/2025 10:28	102/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:SHANKAR , Parentage:PANDURANG DOLWADE, Age:21 , Gender:Male, Add:MAHIM EAST MUMBAI	400
7	27/2025	03/01/2025 10:30	103/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:PRAMOD, Parentage:MUSTAD KIRKIL, Age:28 , Gender:Male, Add:MAHIM EAST MUMBAI	400
8	28/2025	03/01/2025 10:31	104/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:MD VASEER SHEKH, Parentage:NIJAMUDDIN SHEKH, Age:44 , Gender:Male, Add:MAHIM EAST MUMBAI	400
9	29/2025	03/01/2025 10:37	105/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:SURENDRA, Parentage:VILAS, Age:48 , Gender:Male, Add:MAHIM EAST MUMBAI	400
10	30/2025	03/01/2025 10:38	106/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:GANESH , Parentage:NARESH CHOGALE, Age:32 , Gender:Male, Add:MAHIM EAST MUMBAI	400
11	31/2025	03/01/2025 10:40	107/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:RAKESH KUMAR , Parentage:BUDHI MANDAL, Age:28 , Gender:Male, Add:MAHIM EAST MUMBAI	400
12	32/2025	03/01/2025 10:41	108/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:MD MANSUR, Parentage:MD ALAM, Age:18 , Gender:Male, Add:MAHIM EAST MUMBAI	400

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13	33/2025	03/01/2025 10:42	109/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:SANTOSH , Parentage:RAM CHANDRA, Age:48 , Gender:Male, Add:MATUNGA ROAD EAST	400
14	34/2025	03/01/2025 10:43	110/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:PRATHMESH, Parentage:SHEREKAR PANDURANG, Age:30 , Gender:Male, Add:NALASOPARA EAST	400
15	35/2025	03/01/2025 10:45	111/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:AMAY , Parentage:ASHOK RANE, Age:23 , Gender:Male, Add:MAHIM EAST MUMBAI	400
16	36/2025	03/01/2025 10:46	112/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:TALARI, Parentage:SHRI NIVAS, Age:35 , Gender:Male, Add:BORIVALI WEST	400
17	37/2025	03/01/2025 10:47	113/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:NARSHIMLU, Parentage:TINNAPPA, Age:20 , Gender:Male, Add:BORIVALI WEST	400
18	38/2025	03/01/2025 10:48	114/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:JORJ NELSAN, Parentage:JOSEF, Age:25 , Gender:Male, Add:MATUNGA ROAD EAST	400
19	39/2025	03/01/2025 10:48	115/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:KASIM, Parentage:MASAD, Age:20 , Gender:Male, Add:ANDHERI WEST	400
20	40/2025	03/01/2025 10:52	116/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:MD MASUM, Parentage:MD GULJAR SHEKH, Age:22 , Gender:Male, Add:MAHIM EAST MUMBAI	400
21	43/2025	04/01/2025 09:33	131/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:MAYKAL, Parentage:PRAKASH, Age:40 , Gender:Male, Add:MATUNGA ROAD EAST	400
22	44/2025	04/01/2025 09:36	132/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:OMKAR, Parentage:LAKSHMAN BHARAT, Age:45 , Gender:Male, Add:MAHIM EAST MUMBAI	400
23	45/2025	04/01/2025 09:37	133/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:SATYA, Parentage:NIRANJAN YADAV, Age:35 , Gender:Male, Add:MAHIM EAST MUMBAI	400
24	46/2025	04/01/2025 09:39	134/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:BABU, Parentage:HUSAIN SHEKH, Age:42 , Gender:Male, Add:DADAR WEST	400
25	47/2025	04/01/2025 09:40	135/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:VISHAL, Parentage:MOTILAL, Age:29 , Gender:Male, Add:NAYAGAV EAST	400
26	48/2025	04/01/2025 09:41	136/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:KARMU MUTU, Parentage:VIRAN, Age:34 , Gender:Male, Add:MAHIM EAST MUMBAI	400
27	49/2025	04/01/2025 09:42	137/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:TULSI, Parentage:ANIRUDH SINGH, Age:23 , Gender:Male, Add:BORIVALI WEST	400
28	50/2025	04/01/2025 09:43	138/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:AMAN, Parentage:JAGDISH, Age:19 , Gender:Male, Add:MAHIM EAST MUMBAI	400

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29	51/2025	04/01/2025 09:44	139/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:ANKIT, Parentage:KASHT, Age:22, Gender:Male, Add:MAHIM EAST MUMBAI	400
30	52/2025	04/01/2025 09:46	167/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:PRASAD, Parentage:MOHANLAL, Age:37, Gender:Male, Add:MAHIM EAST MUMBAI	400
31	53/2025	04/01/2025 09:47	168/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:LILARAM, Parentage:BIRBAL MEHRA, Age:30, Gender:Male, Add:BANDRA, MUMBAI	400
32	54/2025	04/01/2025 09:49	169/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:ISTIKAR, Parentage:MIRAJ, Age:18, Gender:Male, Add:MAHIM EAST MUMBAI	400
33	55/2025	04/01/2025 09:50	170/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:SHAHID RAJA, Parentage:AJIBUL RAHMAN, Age:21, Gender:Male, Add:MAHIM EAST MUMBAI	400
34	180/2025	13/01/2025 09:36	551/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:CHANDAN, Parentage:RAM BHAWAN, Age:19, Gender:Male, Add:MAHIM EAST MUMBAI	400
35	181/2025	13/01/2025 09:37	552/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:ALIMUDDIN, Parentage:NAIMUDDIN, Age:39, Gender:Male, Add:MAHIM EAST MUMBAI	400
36	182/2025	13/01/2025 09:38	553/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:DILIP, Parentage:RAM, Age:33, Gender:Male, Add:MAHIM EAST MUMBAI	400
37	183/2025	13/01/2025 09:40	554/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:RAJESH, Parentage:BABU, Age:28, Gender:Male, Add:MAHIM EAST MUMBAI	400
38	184/2025	13/01/2025 09:41	555/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:HARISH, Parentage:CHAUTHI PRAJAPATI, Age:32, Gender:Male, Add:DHARAVI MAHIM EAST	400
39	185/2025	13/01/2025 09:42	556/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:AMENDRA, Parentage:RAMBHUI, Age:20, Gender:Male, Add:MAHIM EAST MUMBAI	400
40	186/2025	13/01/2025 09:43	557/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:RAHUL, Parentage:RAM KEVAL, Age:21, Gender:Male, Add:MAHIM EAST MUMBAI	400
41	187/2025	13/01/2025 09:47	558/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:MD ALI, Parentage:ATHAR ALI, Age:18, Gender:Male, Add:DHARAVI MAHIM EAST	400
42	367/2025	28/01/2025 09:55	1164/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:MANISH, Parentage:JAGDISH MORE, Age:28, Gender:Male, Add:MATUNGA LEBOUR CAMP, AMBEDKAR NAGAR, MUMBAI	400
43	368/2025	28/01/2025 09:57	1165/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:MD. SAJID, Parentage:MD. NASIM, Age:19, Gender:Male, Add:LEBOUR CAMP, MAHIM MUMBAI	400



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44	369/2025	28/01/2025 10:01	1166/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:MD. MAHERAN, Parentage:MD. IDRISH AHMAD, Age:19, Gender:Male, Add:LEBOUR CAMP, MAHIM MUMBAI	400
45	370/2025	28/01/2025 10:03	1167/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:SOHIL, Parentage:MOHSIN HAZI, Age:53, Gender:Male, Add:L J ROAD MAHIM, MUMBAI	400
46	371/2025	28/01/2025 10:05	1168/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:SAHDEV KUMAR, Parentage:RAJJANLAL, Age:20, Gender:Male, Add:LEBOUR CAMP, MAHIM MUMBAI	400
47	372/2025	28/01/2025 10:07	1169/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:SAMBHAJI, Parentage:GOPAL SUBER, Age:30, Gender:Male, Add:AZADNAGAR, MAHIM MUMBAI	400
48	373/2025	28/01/2025 10:09	1170/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:VISHAL, Parentage:RAMSAMUJ, Age:20, Gender:Male, Add:SHAHUNAGAR, AZADNAGAR, MAHIM, MUMBAI	400
49	374/2025	28/01/2025 10:09	1171/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:GANESH, Parentage:MADHUKAR SHENGADE, Age:30, Gender:Male, Add:LEBOUR CAMP, MAHIM MUMBAI	400
50	375/2025	28/01/2025 10:10	1172/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:MD. SAHIL, Parentage:AKBAR ALI, Age:22, Gender:Male, Add:LEBOUR CAMP, MAHIM MUMBAI	400
51	376/2025	28/01/2025 10:12	1173/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:MD. MAHETAB ANSARI, Parentage:MD. AFTAB ANSARI, Age:20, Gender:Male, Add:LEBOUR CAMP, MAHIM MUMBAI	400
52	377/2025	28/01/2025 10:15	1174/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:MUBARAK ALAM, Parentage:MD. ISARAIL, Age:22, Gender:Male, Add:SAHUNAGAR, MAHIM, MUMBAI	400
53	378/2025	28/01/2025 10:17	1175/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:AKASH, Parentage:ARJUN SOLKAR, Age:22, Gender:Male, Add:AZADNAGAR, MAHIM MUMBAI	400
54	379/2025	28/01/2025 10:19	1176/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:KIRAN, Parentage:SHANTARAM, Age:29, Gender:Male, Add:GHATKOPAR, MUMBAI	400
55	380/2025	28/01/2025 10:20	1177/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:NILESH, Parentage:NESTARI SHEPADE, Age:34, Gender:Male, Add:MAHIM MUMBAI	400
56	381/2025	28/01/2025 10:22	1178/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:RAJESH, Parentage:SANDESH VHELIYA, Age:24, Gender:Male, Add:MAHIM GANESH GALI, MUMBAI	400

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57	535/2025	06/02/2025 10:00	1500/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:JITENDRA, Parentage:KISHORI YADAV, Age:23 , Gender:Male, Add:MAHIM EAST MUMBAI	400
58	536/2025	06/02/2025 10:03	1501/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:SANTOSH, Parentage:JHAGRU MANDAL, Age:49 , Gender:Male, Add:MAHIM EAST MUMBAI	400
59	537/2025	06/02/2025 10:04	1503/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:SHAILESH, Parentage:SHANKAR RATHAUR, Age:27 , Gender:Male, Add:MEERA ROAD MUMBAI	400
60	538/2025	06/02/2025 10:07	1504/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:KUBAL , Parentage:CHAUBITNUR, Age:23 , Gender:Male, Add:MATUNGA ROAD EAST	400
61	539/2025	06/02/2025 10:09	1505/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:AJAY, Parentage:RATNA MAHANAND, Age:28 , Gender:Male, Add:DHARAVI MAHIM EAST	400
62	540/2025	06/02/2025 10:10	1506/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:JALALUDDIN, Parentage:NIJAMUDDIN SHEKH, Age:24 , Gender:Male, Add:KANDIVALI EAST	400
63	541/2025	06/02/2025 10:11	1507/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:SULTAN, Parentage:ABDUL KHALID, Age:19 , Gender:Male, Add:MAHIM EAST MUMBAI	400
64	542/2025	06/02/2025 10:12	1508/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:KIRAN, Parentage:KESHAV MANJREKAR, Age:28 , Gender:Male, Add:MAHIM EAST MUMBAI	400
65	543/2025	06/02/2025 10:13	1509/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:TARA KHATAKA, Parentage:JYOTI BAHADUR, Age:20 , Gender:Male, Add:BANDRA, MUMBAI	400
66	544/2025	06/02/2025 10:15	1510/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:SANJAY RAY, Parentage:PARIDHAN RAY, Age:30 , Gender:Male, Add:MAHIM EAST MUMBAI	400
67	545/2025	06/02/2025 10:16	1510/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:AKABAR, Parentage:BABBAN, Age:21 , Gender:Male, Add:MAHIM EAST MUMBAI	400
68	550/2025	10/02/2025 10:22	1545/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:MANSUR, Parentage:RAHMAN MALIK, Age:26 , Gender:Male, Add:DHARAVI MAHIM EAST	400
69	551/2025	10/02/2025 10:24	1546/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:PRADEEP, Parentage:JAY MANGAL, Age:18 , Gender:Male, Add:MAHIM EAST MUMBAI	400
70	552/2025	10/02/2025 10:28	1547/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:SLAMIN ANDAL, Parentage:SIRAJUL MANDAL, Age:29 , Gender:Male, Add:BANDRA, MUMBAI	400

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71	553/2025	10/02/2025 10:29	1548/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:RAKESH, Parentage:AMIT, Age:25, Gender:Male, Add:DHARAVI MAHIM EAST	400
72	554/2025	10/02/2025 10:31	1550/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:ANIL KUMAR, Parentage:ASHOK KUMAR, Age:28, Gender:Male, Add:MAHIM EAST MUMBAI	400
73	555/2025	10/02/2025 10:33	1552/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:SILUNG, Parentage:GANPAT TIMBE, Age:55, Gender:Male, Add:DHARAVI MAHIM EAST	400
74	556/2025	10/02/2025 10:35	1553/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:JANARDAN, Parentage:GOPAL, Age:54, Gender:Male, Add:MAHIM EAST MUMBAI	400
75	557/2025	10/02/2025 10:36	1554/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:MD RAJJAK, Parentage:MD AULAD HUSAIN, Age:24, Gender:Male, Add:MAHIM EAST MUMBAI	400
76	558/2025	10/02/2025 10:49	1555/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:POOJA, Parentage:RAMU, Age:24, Gender:Female, Add:MAHIM EAST MUMBAI	400
77	597/2025	21/02/2025 10:15	1658/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:VIJAY, Parentage:RAVICHANDRAN, Age:20, Gender:Male, Add:GANESH CHAWL, ROOM NO. 16, GOVANDI PPIELINE, MAHIM EAST	400
78	598/2025	21/02/2025 10:17	1660/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:RAKESH KUMAR, Parentage:BUDDHI MANDAL, Age:28, Gender:Male, Add:SAHUNAGAR, MAHIM	400
79	599/2025	21/02/2025 10:20	1661/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:SAMEER, Parentage:ALI SHAIKH, Age:47, Gender:Male, Add:KAPAT BAZAR ROOM NO. 03, MAHIM WEST	400
80	600/2025	21/02/2025 10:22	1662/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:SATYA, Parentage:ILBRIYUS MIL, Age:22, Gender:Male, Add:GALI NO. 06, DHARAVI, MAHIM	400
81	601/2025	21/02/2025 10:22	1663/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:YOGESH, Parentage:HARISH JADHAV, Age:37, Gender:Male, Add:SHAHUNAGAR, MAHIM	400
82	687/2025	13/03/2025 10:20	2178/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:MD. ANAM, Parentage:MD. AZAM, Age:20, Gender:Male, Add:DHARAVI MAHIM EAST	400
83	688/2025	13/03/2025 10:22	2179/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:SHRI KRISHNA, Parentage:SHIVRAJ ACHARYA, Age:20, Gender:Male, Add:MILIND NAGAR MATUNGA LABOUR CAMPA, MUMBAI	400
84	689/2025	13/03/2025 10:24	2180/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:SHAKIL AHMAD, Parentage:ABDUL RAZAK, Age:35, Gender:Male, Add:DHARAVI MAHIM EAST	400

19/2/25



85	690/2025	13/03/2025 10:26	2181/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:REYAZ , Parentage:FAIYAZ ANSARI , Age:21 , Gender:Male, Add:DHARAVI CHOUKI, 9 NUMBER GALI, MUMBAI	400
86	691/2025	13/03/2025 10:28	2182/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:SUNIL , Parentage:MAHADEV GUPTA , Age:25 , Gender:Male, Add:20B PARADKAR BHAVAN, GAYDEVI ROAD, BHAIINDAR EAST	400
87	694/2025	13/03/2025 10:35	2185/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:MD. AZAM , Parentage:ISHAN KHAN , Age:32 , Gender:Male, Add:JHOPDPATTI, MAHIM	400
88	782/2025	24/03/2025 10:21	2428/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:SHIV , Parentage:NIWAS MOURYA, Age:37 , Gender:Male, Add:MAHIM EAST MUMBAI	400
89	783/2025	24/03/2025 10:23	2429/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:VISHAL, Parentage:SURANG, Age:22 , Gender:Male, Add:DHARAVI MAHIM EAST	400
90	784/2025	24/03/2025 10:25	2430/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:RASHID, Parentage:NISHAD KHAN, Age:35 , Gender:Male, Add:GOREGOAN, MUMBAI	400
91	785/2025	24/03/2025 10:26	2431/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:HARUN RASHID, Parentage:MUSHRAF ANSARI, Age:19 , Gender:Male, Add:MAHIM EAST MUMBAI	400
92	786/2025	24/03/2025 10:29	2432/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:SHANKESH, Parentage:SITARAM , Age:24 , Gender:Male, Add:MAHIM EAST MUMBAI	400
93	787/2025	24/03/2025 10:30	2433/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:RIYAJ AHMAD, Parentage:HASEEM ALI, Age:28 , Gender:Male, Add:DHARAVI MAHIM EAST	400
94	788/2025	24/03/2025 10:32	2434/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:DHEERAJ KUMAR, Parentage:RAMLAL, Age:18 , Gender:Male, Add:MAHIM EAST MUMBAI	400
95	798/2025	25/03/2025 09:43	2456/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:SURESH KUMAR, Parentage:MUSTFA, Age:39 , Gender:Male, Add:MAHIM EAST MUMBAI	400
96	799/2025	25/03/2025 09:44	2457/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:ARUN KUMAR, Parentage:ALGU KUMAR, Age:29 , Gender:Male, Add:MAHIM EAST MUMBAI	400
97	800/2025	25/03/2025 09:46	2458/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:LAVKUSH, Parentage:CHHOTELAL, Age:19 , Gender:Male, Add:MAHIM EAST MUMBAI	400
98	801/2025	25/03/2025 09:48	2459/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:MD RIYASAT, Parentage:MD TASLIM ANSARI, Age:32 , Gender:Male, Add:SION EAST	400

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99	802/2025	25/03/2025 09:49	2460/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:MAHENDRA BAHADUR, Parentage:NANDESH MISHRA, Age:38 , Gender:Male, Add:MAHIM EAST MUMBAI	400
100	803/2025	25/03/2025 09:50	2461/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:DEVENDRA , Parentage:SAYPPA, Age:52 , Gender:Male, Add:SION DHARAVI, MUMBAI	400
101	804/2025	25/03/2025 09:51	2462/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:PEER MOHMMAD, Parentage:DEEN MOHMMAD, Age:34 , Gender:Male, Add:MATUNGA ROAD EAST	400
102	805/2025	25/03/2025 09:52	2463/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:RAM SINGH, Parentage:DHAN SINGH, Age:29 , Gender:Male, Add:MATUNGA ROAD EAST	400
103	806/2025	25/03/2025 09:53	2464/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:RAHUL, Parentage:KANHEYALAL, Age:25 , Gender:Male, Add:KANDIWALI, MUMBAI	400
104	829/2025	27/03/2025 09:08	2584/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:ARVIND, Parentage:MURGAN, Age:25 , Gender:Male, Add:MAHIM EAST MUMBAI	400
105	830/2025	27/03/2025 09:11	2585/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:MD AZAM, Parentage:MD KASIM, Age:22 , Gender:Male, Add:MAHIM EAST MUMBAI	400
106	831/2025	27/03/2025 09:12	2586/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:MD MUQDAR, Parentage:MD ALAM, Age:21 , Gender:Male, Add:MAHIM EAST MUMBAI	400
107	832/2025	27/03/2025 09:13	2587/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:BHARAT JAIN, Parentage:LAKSHMILAL, Age:25 , Gender:Male, Add:MAHIM EAST MUMBAI	400
108	833/2025	27/03/2025 09:16	2588/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:DEV, Parentage:LALJEET, Age:21 , Gender:Male, Add:SANTACRUZ EAST	400
109	834/2025	27/03/2025 09:17	2589/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:DHARMENDRA KUMAR, Parentage:CHINTAMANI, Age:21 , Gender:Male, Add:WADALA, MUMBAI	400
110	835/2025	27/03/2025 09:18	2590/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:RAHUL, Parentage:SHRI NAND LAL, Age:21 , Gender:Male, Add:KING SARCAL MAHIM EAST	400
111	836/2025	27/03/2025 09:19	2591/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:PRAVEEN, Parentage:RAJARAM , Age:36 , Gender:Male, Add:MAHIM EAST MUMBAI	400
112	837/2025	27/03/2025 09:20	2592/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:YOGENDRA KUMAR, Parentage:RAJESH KUMAR, Age:20 , Gender:Male, Add:WADALA, MUMBAI	400

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113	838/2025	27/03/2025 09:22	2593/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:SURAJ, Parentage:PRAMOD KUMAR, Age:19 , Gender:Male, Add:MAHIM EAST MUMBAI	400
114	839/2025	27/03/2025 09:23	2594/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:ASHISH KUMAR, Parentage:HEERALAL, Age:28 , Gender:Male, Add:MAHIM EAST MUMBAI	400
115	840/2025	27/03/2025 09:24	2595/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:RAJ BAHUR, Parentage:PRABHULAL, Age:54 , Gender:Male, Add:DHARAVI MAHIM EAST	400
116	845/2025	28/03/2025 10:14	2617/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:ASHISH, Parentage:KASH KUMAR, Age:20 , Gender:Male, Add:SANTACRUZ EAST	400
117	846/2025	28/03/2025 10:18	2618/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:HANUMANT, Parentage:RAJARAM, Age:37 , Gender:Male, Add:MAHIM EAST MUMBAI	400
118	847/2025	28/03/2025 10:20	2619/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:NANDLAL, Parentage:PURU , Age:32 , Gender:Male, Add:MAHIM EAST MUMBAI	400
119	848/2025	28/03/2025 10:21	2620/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:NOOR , Parentage:SALIM MOHMMAD, Age:38 , Gender:Male, Add:CHEMBUR EAST	400
120	849/2025	28/03/2025 10:22	2621/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:VED PRAKASH , Parentage:DEVENDRA , Age:23 , Gender:Male, Add:MAHIM EAST MUMBAI	400
121	850/2025	28/03/2025 10:23	2622/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:ROHIT JOSHI, Parentage:PUSKAR JOSHI, Age:29 , Gender:Male, Add:MATUNGA ROAD EAST	400
122	851/2025	28/03/2025 10:24	2623/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:SHAN ALAM, Parentage:MD SHAMIM, Age:21 , Gender:Male, Add:MAHIM EAST MUMBAI	400
123	852/2025	28/03/2025 10:25	2624/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:RAVI, Parentage:RAJENDRA KUMAR, Age:36 , Gender:Male, Add:MAHIM EAST MUMBAI	400
124	853/2025	28/03/2025 10:27	2625/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:CHANDRAKANT, Parentage:SHAILESH, Age:21 , Gender:Male, Add:SION EAST	400
125	854/2025	28/03/2025 10:28	2626/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:MANGESH, Parentage:SADASHIV, Age:42 , Gender:Male, Add:MAHIM EAST MUMBAI	400
126	855/2025	28/03/2025 10:29	2627/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:VIKASH, Parentage:RAJKUMAR, Age:22 , Gender:Male, Add:MAHIM EAST MUMBAI	400

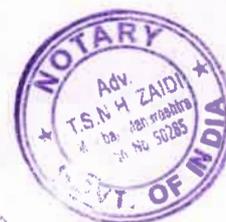
Raj



127	856/2025	28/03/2025 10:30	2628/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:AMIT, Parentage:RAM PYARE, Age:24 , Gender:Male, Add:MAHIM EAST MUMBAI	400
128	857/2025	28/03/2025 10:32	2629/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:AMIT VISHVKRMA, Parentage:RANJEET , Age:25 , Gender:Male, Add:DHARAVI MAHIM EAST	400
129	858/2025	28/03/2025 10:33	2630/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:NIMAN, Parentage:DULAR MISHRA , Age:23 , Gender:Male, Add:MAHIM EAST MUMBAI	400
130	859/2025	28/03/2025 10:35	2631/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:SAJJAN KUMAR, Parentage:CHHOTE LAL, Age:27 , Gender:Male, Add:MATUNGA ROAD EAST	400
131	860/2025	28/03/2025 10:36	2632/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:SUMIT GUPTA, Parentage:LALCHNAD, Age:25 , Gender:Male, Add:MATUNGA ROAD EAST	400
132	861/2025	28/03/2025 10:37	2633/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:VICKY, Parentage:TINKU, Age:18 , Gender:Male, Add:MAHIM EAST MUMBAI	400
133	862/2025	28/03/2025 10:38	2634/H/2025	147(1)	Incident occurred at railway premises at MM	1). Name:SAFAR, Parentage:JULU SHEKH, Age:30 , Gender:Male, Add:DHARAVI MAHIM EAST	400

TOTAL FINE - 53200/-

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WESTERN RLY

MUMBAI CENTRAL
DIVISION-ENGINEERING
5TH Fl., Engg Deptt.
Divisional Railway
Manager s office,
Western Railway,
Mumbai Central, Mumbai
400008
MUMBAI, 400008
Maharashtra, India

Letter No: MUMBAI CENTRAL DIVISION-ENGINEERING /
BCT-24-25-278 / 00889690125104

Dated: 11/03/2025

M/s HARI OM CONSTRUCTION-MUMBAI
14,4TH FLOOR,PRATIKSHA CHS
M.D.KINI ROAD
MUMBAI- 400042
Maharashtra, India

Sub: Letter Of Acceptance

- Ref:**
1. Tender No. BCT-24-25-278 closing date 25-02-2025 15:00 for CCG-VR Section:- Lifting of garbage in Mahim South yard under SSE (P. Way) Andheri section.
 2. Your bid ID **17998787** dated **25/02/2025 07:47**

The Competent Authority has accepted your offered rates in connection with the subject work. The total cost of the work at the accepted rates works out to Rs. 5946795.27 (Rupees Fifty-Nine Lakh Fourty-Six Thousand Seven Hundred And Ninety-Five Rupees And Twenty-Seven Paise Only)

A sum of Rs.173600 deposited as Earnest Money vide IREPS reference ID PE772125543829 has been retained towards initial Security Money for due and faithful fulfillment of the contract, and the balance Security Money will be recovered from the progressive bills @ 6 % of the bill amount till it reaches 5 % of the contract value in terms of clause 16.1 of GENERAL CONDITION OF CONTRACT 2022. The balance amount of Rs.1,23,740/- (Rupees: One Lakh, Twenty-Three Thousand, Seven Hundred & Forty Only) to make up the full security deposit shall be deposited by you in any acceptable forms mentioned in the tender documents. Alternatively at the sole discretion of the Railway, on request made by you, the same can be deducted from your on account bills at the rate of 10% of the amount payable until the sum of these deductions plus the earnest money deposited with the tender for this work taken together equals to the sum of security deposit required for the fulfillment of the contract.

You are requested to submit Performance Guarantee in the form as given in Clause 16.4 of GENERAL CONDITION OF CONTRACT 2022 equivalent to 5 % of the contract value amounting to Rs. 297339.76 (Rupees Two Lakh Ninety-Seven Thousand Three Hundred And Thirty-Nine Rupees And Seventy-Six Paise Only) within 21 days from the date of issue of Letter of Acceptance, valid up to stipulated date of completion plus 60 days so that contract agreement can be executed. Extension of time for submission of PG beyond 21 (Twenty one) days and upto 60 days from the date of issue of LOA may be given by the Authority who is competent to sign the contract agreement. However, a penal interest of 12% per annum shall be charged for the delay beyond 21(Twenty one) days, i.e. from 22ndday after the date of issue of LOA. Further, if the 60thday happens to be a declared holiday in the concerned office



of the Railway, submission of PG can be accepted on the next working day. In all other cases, if the Contractor fails to submit the requisite PG even after 60 days from the date of issue of LOA, the contract is liable to be terminated. In case contract is terminated railway shall be entitled to forfeit Bid Security and other dues payable to the contractor against that particular contract, subject to maximum of PG amount. In case a tenderer has not submitted Bid Security on the strength of their registration as a Startup recognized by Department of Industrial Policy and Promotion (DIPP) under Ministry of Commerce and Industry, DIPP shall be informed to this effect. The failed Contractor shall be debarred from participating in re-tender for that work.

The entire work shall be completed within 12 month from the date of issue of Letter of Acceptance.

Banned rates: Rates of item no. 211201 & 211210 (Schedule A-USSOR) not to be considered as LAR in future reference being a lower side.

Negative variation: Negative variation is banned & would be allowed only with prior approval of the competent authority.

Consignee: As per the under taking given by you in Para 3. of the tender form (First sheet), the contract agreement has to be signed by you within seven days after receipt of notice issued by Railway stating that such documents are ready for signature. You are directed to contact Assistant Divisional Engineer (T/S) PL immediately and commence the work. The work has to be commenced by you within 15 (fifteen) days from the date issue of this letter. Failing to comply either of the above, full value of Earnest money will stand forfeited without prejudice to any other right or remedies as contemplated in tender documents and the General conditions of contract.

Labour registration: As per contract & labour (registration & abolition) act 1970, you are requested to get yourself registered with the concerned Regional Labour Commissioner and intimate the date of commencement and completion of work and other details required by him.

Formal agreement: Until a formal agreement is prepared and executed, acceptance of this tender shall constitute a binding contract between us.

Contract condition: As per contract condition, till the formal agreement is executed, Letter of Acceptance constitute as a part of agreement. In addition to this, as per contract condition wherever the contract rescinded, the Security Deposit should be forfeited and the Performance Guarantee shall be encashed and balance work should be got done separately.

GST: As per New GCC 2022 Para no. 37 (i) if rates of existing GST or cess on GST for Works Contract is decreased or any tax/cess on Works Contract is decreased/removed by Statute after the date of opening of tender, the reduction in tax amount shall be recovered from Contractor's bills/Security Deposit or any other dues of Contractor with the Government of India.

Shramikkalyan: Contractor shall apply for onetime registration of his company / firm etc. in the Shramikkalyan portal website i.e. www.shramikkalyan.indianrailways.gov.in with requisite details subsequent to issue of Letter of Acceptance. Engineer shall approve the contractor's registration in the portal within 07 days of receipt of such request as per GCC Part-II clause no. 55-C (i) a to e.

All Other terms and conditions, as stipulated in the tender documents shall be applicable.

GOVIND SHARMA
DEN/BR/BCT



Digitally Signed
[View Signature Details](#)

Awarded Quantities And Rates

Item Sno.	Item Desc	Item Code	Item Qty	Qty Unit	Unit Rate(Rs)	Escl. (%)	Advt.Value (Rs)	Bid Rate/ Unit Rate	Bid Amount (Rs)
Schedule A-IRUSSOR-21 Items. (Item Directory - WR-HQ-IR-USSOR 2021-3-Ver-1)							8358029.56	32.11 % Below	5674266.27
1	All IRUSSOR-21 Items.	View Details			(-) 10.14	8358029.56			
Schedule Totals									5674266.27
Schedule B-NS Items. (Item Directory - Not Applicable)							321000.00	15.10 % Below	272529.00
1	All NS Items.	View Details			At Par	321000.00			
Schedule Totals									272529.00
Total Value							8679029.56		5946795.27
							Rebate on Total Value (%)		0.00
							Net Bid Value		5946795.27

Item Breakup

Schedule	A-IRUSSOR-21 Items.					
Item - 1	All IRUSSOR-21 Items.					
S No.	Item No	Description of Item	Unit	Qty	Rate	Amount
		Hiring of machinery for minor miscellaneous works for short duration including operator/driver, fuel, lubricants and consumable. The contractor shall arrange all statutory permits as required by rules and regulations prevailing in the area of work. Payment shall be made for actual working hours at site.				
1	211201	JCB Backhoe Loaders 3DX Plus or similar with minimum 1.10 cum bucket capacity	Hour	1200	846.09	1015308.00
2	211210	Arranging labour as and when required by the Engineer in charge, for various works under SSE/P.Way, with contractor's T&P, equipments, hand signal flags, etc. as per specifications, special conditions and detailed scope of work as furnished in the tender and as directed by the Engineer in charge. Note: Item shall be operated with prior approval of concerned Sr. DEN / DEN in charge.	Day	11000	753.26	8285860.00
					Total	9301168.00
Schedule	B-NS Items.					
Item - 1	All NS Items.					
S No.	Item No	Description of Item	Unit	Qty	Rate	Amount
1	1	Removal debris/ garbage/ muck/ excavated earth/ released muck from shallow/deep screening etc. including excavation wherever required and taking the same out of Rly's land limit with contractors own Trucks / vehicles. The rate is inclusive of all labour, T & P, lead, lifts, crossing of tracks, loading, unloading, levelling etc complete. Payment shall be made after taking initial & final levels as specified in the item of deep screening. Note: - 1. In case of contractor using Muck Special Train to transport the silt /muck etc. from section to JOS AT Yard of Railway, 25% payment of	cum	1000	321.00	321000.00



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	Item No 1/NS will be recovered from contractor's bill. Demand of MKC's should be put up in time by the contractor, so that the silt can be lifted within time. 2. Photograph's prior and after muck removal will be taken with land marks by supervisor concerned at contractor's own cost. 3. 100 % test check shall be done by concerned ADEN.					
					Total	321000.00

Handwritten signature



WESTERN RLY

MUMBAI CENTRAL
DIVISION-ENGINEERING
5TH Fl., Engg Deptt.
Divisional Railway
Manager s office, Western
Railway, Mumbai Central,
Mumbai 400008
MUMBAI, 400008
Maharashtra, India

Letter No: MUMBAI CENTRAL DIVISION-ENGINEERING / BCT-
24-25-294 / 10634070126481

Dated: 01/04/2025

M/s DYNAMIC CONSTRUCTION-THANE
FLAT NO 103 A WING NAYA NAGAR ASMITA SATYAM LTD
NEAR SHAMS MASJID MIRA ROAD EAST
THANE- 401107
Maharashtra, India

Sub: Letter Of Acceptance

- Ref:**
1. Tender No. BCT-24-25-294 closing date 21-03-2025 15:00 for CCG - VR section: - Extension of Fencing for protection of Rly. land from throwing of garbage by outsiders.
 2. Your bid ID **18107840** dated **21/03/2025 14:50**

The Competent Authority has accepted your offered rates in connection with the subject work. The total cost of the work at the accepted rates works out to Rs. 3609887.42 (Rupees Thirty-Six Lakh Nine Thousand Eight Hundred And Eighty-Seven Rupees And Fourty-Two Paise Only)

A sum of Rs.96300 deposited as Earnest Money vide IREPS reference ID PE676525806349 has been retained towards initial Security Money for due and faithful fulfillment of the contract, and the balance Security Money will be recovered from the progressive bills @ 6 % of the bill amount till it reaches 5 % of the contract value in terms of clause 16.1 of GENERAL CONDITION OF CONTRACT 2022. The balance amount of Rs.84,194/- (Rupees: Eighty-Four Thousand, One Hundred & Ninety-Four Only) to make up the full security deposit shall be deposited by you in any acceptable forms mentioned in the tender documents. Alternatively at the sole discretion of the Railway, on request made by you, the same can be deducted from your on account bills at the rate of 10% of the amount payable until the sum of these deductions plus the earnest money deposited with the tender for this work taken together equals to the sum of security deposit required for the fulfillment of the contract.

You are requested to submit Performance Guarantee in the form as given in Clause 16.4 of GENERAL CONDITION OF CONTRACT 2022 equivalent to 5 % of the contract value amounting to Rs. 180494.37 (Rupees One Lakh Eighty Thousand Four Hundred And Ninety-Four Rupees And Thirty-Seven Paise Only) within 21 days from the date of issue of Letter of Acceptance, valid up to stipulated date of completion plus 60 days so that contract agreement can be executed. Extension of time for submission of PG beyond 21 (Twenty one) days and upto 60 days from the date of issue of LOA may be given by the Authority who is competent to sign the contract agreement. However, a penal interest of 12% per annum shall be charged for the delay beyond 21(Twenty one) days, i.e. from 22nd day after the date of issue of LOA. Further, if the 60th day happens to be a declared holiday in the concerned office of the Railway, submission of PG can be accepted on the next working day. In all other cases, if the Contractor fails to submit the requisite PG even after 60 days from the date of issue of LOA, the contract is liable to be terminated. In case contract is terminated railway shall be entitled to forfeit Bid Security and other dues payable to the contractor against that particular contract, subject to maximum of PG amount. In case a tenderer has not submitted Bid Security on the strength of their registration as a Startup



recognized by Department of Industrial Policy and Promotion (DIPP) under Ministry of Commerce and Industry, DIPP shall be informed to this effect. The failed Contractor shall be debarred from participating in re-tender for that work.

The entire work shall be completed within 3 month from the date of issue of Letter of Acceptance.

Consignee: As per the under taking given by you in Para 3. of the tender form (First sheet), the contract agreement has to be signed by you within seven days after receipt of notice issued by Railway stating that such documents are ready for signature. You are directed to contact Assistant Divisional Engineer (T/S) PL & Assistant Divisional Engineer (T/N) BVI immediately and commence the work. The work has to be commenced by you within 15 (fifteen) days from the date issue of this letter. Failing to comply either of the above, full value of Earnest money will stand forfeited without prejudice to any other right or remedies as contemplated in tender documents and the General conditions of contract.

Labour registration: As per contract & labour (registration & abolition) act 1970, you are requested to get yourself registered with the concerned Regional Labour Commissioner and intimate the date of commencement and completion of work and other details required by him.

Formal agreement: Until a formal agreement is prepared and executed, acceptance of this tender shall constitute a binding contract between us.

Contract condition: As per contract condition, till the formal agreement is executed, Letter of Acceptance constitute as a part of agreement. In addition to this, as per contract condition wherever the contract rescinded, the Security Deposit should be forfeited and the Performance Guarantee shall be encashed and balance work should be got done separately.

GST: As per New GCC 2022 Para no. 37 (i) if rates of existing GST or cess on GST for Works Contract is decreased or any tax/cess on Works Contract is decreased/removed by Statute after the date of opening of tender, the reduction in tax amount shall be recovered from Contractor's bills/Security Deposit or any other dues of Contractor with the Government of India.

Shramikkalyan: Contractor shall apply for onetime registration of his company / firm etc. in the Shramikkalyan portal website i.e. www.shramikkalyan.indianrailways.gov.in with requisite details subsequent to issue of Letter of Acceptance. Engineer shall approve the contractor's registration in the portal within 07 days of receipt of such request as per GCC Part-II clause no. 55-C (i) a to e.

All Other terms and conditions, as stipulated in the tender documents shall be applicable.

MANISH KUMAR
Sr.DEN/SOUTH/BCT
Digitally Signed
[View Signature Details](#)



Awarded Quantities And Rates

Item Sno.	Item Desc	Item Code	Item Qty	Qty Unit	Unit Rate(Rs)	Escl. (%)	Advt.Value (Rs)	Bid Rate/ Unit Rate	Bid Amount (Rs)
Schedule A-CPWD DSR-21 Items (Item Directory - CPWD DSR 2021-Ver-2)							745083.23	25.00 % Below	558812.42
1	All DSR-21 Items.	View Details			(-) 10.00	745083.23			
Schedule Totals									558812.42
Schedule B-NS Items. (Item Directory - Not Applicable)							4068100.00	25.00 % Below	3051075.00
1	All NS Items.	View Details			At Par	4068100.00			

19-24

Schedule Totals		3051075.00
Total Value		4813183.23
Rebate on Total Value (%)		0.00
Net Bid Value		3609887.42

Item Breakup

Schedule	A-CPWD DSR-21 Items					
Item - 1	All DSR-21 Items.					
S No.	Item No	Description of Item	Unit	Qty	Rate	Amount
	10.0	STEEL WORK				
1	10.2	Structural steel work riveted, bolted or welded in built up sections, trusses and framed work, including cutting, hoisting, fixing in position and applying a priming coat of approved steel primer all complete.	Kg	7395	111.95	827870.25
					Total	827870.25
Schedule	B-NS Items.					
Item - 1	All NS Items.					
S No.	Item No	Description of Item	Unit	Qty	Rate	Amount
1	1	Supply and installation of TMC garbage resistance system with cover fire retardant, Acid proof, shockproof, theft free height 25mm, center to center distance between two Isections80mm, top flange: 15mm,cross rod @ 150mm, pitch: load capacity :500Kg/ Sq/Mtr. UV stabilized resin used. Model : ITR-LTG - 25.80.	Sqm	850	4786.00	4068100.00
					Total	4068100.00

Razvi





Fixing of TMC barrier



19/11





Maharashtra Pollution Control Board

महाराष्ट्र प्रदूषण नियंत्रण मंडळ

Visit Report

General Information

IMIS ID : MPCB-CONSENT-0000236424

Industry Name : MAHIM JUNCTION

Address : MAHIM JUNCTION, Tal. Mumbai City, Dist. Mumbai city

Pincode :

Category : Green (SSI)

Email : bctenhm@gmail.com

Phone : 9004499905

Visit Scheduled On : 16/04/2025

Last date of visit : 17/04/2025

Visited by : Dr. Arvind Dhapate(FO-Mumbai I)

Visited On

Visited Industry on :16/04/2025

Email Address of Unit :bctenhm@gmail.com

Telephone Number of Unit :9004499432

Siting Criteria

Siting Criteria : No

Location

Notified Industrial area : No

Detail : na

Planning Authority : Railway

Visit For

Visit For : Surprise

Applied For : Court Matter

Previous Consent Detail

Consent UAN No.	Date	Validity	Capital Investment	Verified By
MPCB-CONSENT-0000236424	04-04-2025	31-03-2037	814	Undertaking

Environment Clearance

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-69-

Is EC Applicable : No

Production Details

Product Name	Quantity(As consent)	Unit(As consent)	Quantity(Actual)	Unit(Actual)	Operational Issue
RAILWAY STATION ACTIVITY	0.0000	--NA--	0	--NA--	No

Waste Water Management

Source of water ;
 1) Surface
 Surface Detail : na
 Authority Permission : MCGM

Deviation In:

Water Consumption : No Detail: na
 Effluent : No Detail: na
 Sewage : No Detail: na



Whether Industrial effluent generated : No

Whether Domestic effluent generated : Yes

	Industrial		Domestic	Gardening
	Process	Cooling		
Generation in m3/day	As per consent		2.53	0
	Actual		2.53	0

Treatment System

	Industrial	Domestic
Primary :		Septic Tank & Soak Pit
Secondary :		
Tertiary :		
Advanced :		

Domestic Purpose

a) Generation (in CMD) : 2.53 STP Capacity : 0
 b) Disposal : CETP

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JVS sample collection (Water)

JVS sample collected for Water : No

Detail : no

Previous JVS Records (Water)

Sr. No.	Unique id	Barcode Number	Sample Type	Sample Subtype	Payment Status	COA Generated
---------	-----------	----------------	-------------	----------------	----------------	---------------

Air Pollution Aspect

1) Details of emission : No

#	Source	Fuel Name	Fuel Quantity	Fuel Unit	Control Equipment Installed	Stack Height(mtrs)	Operational Issue
---	--------	-----------	---------------	-----------	-----------------------------	--------------------	-------------------

Record not found.

2) Differential in existing source of emission : No

JVS sample collection (Air)

JVS sample collected for Air : No

Detail : na

Previous JVS Records (AIR)

Sr. No.	Unique id	Barcode Number	Sample Type	Sample Subtype	Payment Status	COA Generated
---------	-----------	----------------	-------------	----------------	----------------	---------------

Hazardous Waste Generation

Difference in exiting waste generation : Yes

Category No. & type	Quantity as per consent	UOM	Treatment	Method of Disposal as per consent	Actual disposal	Total Quantity disposed (as per FORM 4)	Quantity disposed at CHWTSDF	Quantity disposed for co-processing	Quantity disposed by actual user	Last Disposal quantity	Last Disposal date
---------------------	-------------------------	-----	-----------	-----------------------------------	-----------------	---	------------------------------	-------------------------------------	----------------------------------	------------------------	--------------------

Non Hazardous Waste Generation

Difference in exiting waste generation : Yes

Name of waste	Quantity as per consent	UOM	Treatment	Method of Disposal as per consent	Last Disposal date	Last Disposal quantity	Actual Disposal
DRY WASTE	38	Kg/Day	BMC	BMC HANDOVER		00	0.00
WET WASTE	67	Kg/Day	BMC	BMC HANDOVER		00	0.00
Plastic waste	29	Kg/Day	BMC	BMC HANDOVER		00	0.00

Any specific Conditions

Any



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	Condition	Compliance
Consent		
Directions		
Environment Clearance		
Any NGT / Court order		

Bank Guarantee

BG Imposed :

Remark

#	Statutory Submissions	Financial Year	Within Time	Whether any deviation waste generation & disposal (less/more)
Record not found.				

Penal Charges

Penal Charges : No

OCEMS

Is Mandatory : Not Mandatory Detail :

Connected to MPCB server : No Detail : na

Green Coverage

Green Coverage : No
Detail : na

Any Specific Observation

Any Specific Observation : National Green Tribunal order in Application No. 552/2024, of M/s. Mahim Junction Station, Mahim junction, western Railway, Mahim, Mumbai. The Board office has filed an affidavit in NGT, a visit was made for checking compliance of consent conditions and present status to Mahim Junction Station on 16.04.2025 and observed that. 1) Mahim junction station has obtained consent to operate for railway station activity which is valid up to 31.03.2037. 2) At Mahim railway junction there is six tracks, two tracks for Harbour line and four tracks for western line 3) At the site there are four platforms, two for Harbour line and two for western line. 4) Another three siding tracks are observed which are used for train siding called stabling yard. 5) Platforms, railway tracks and siding tracks are found cleaned. 6) Railway authorities carry out daily cleaning of track, platform and stabling yard cleaning. 7) Near the siding yard towards east side there is slum area for disposal of garbage properly provided cement dust bins at slum side. 8) Generated domestic effluent is connected to MCGM drainage, and solid waste handed over to MCGM. Site photographs are enclosed. The address mentioned in the visit report is their main office address.

Previous legal action detail

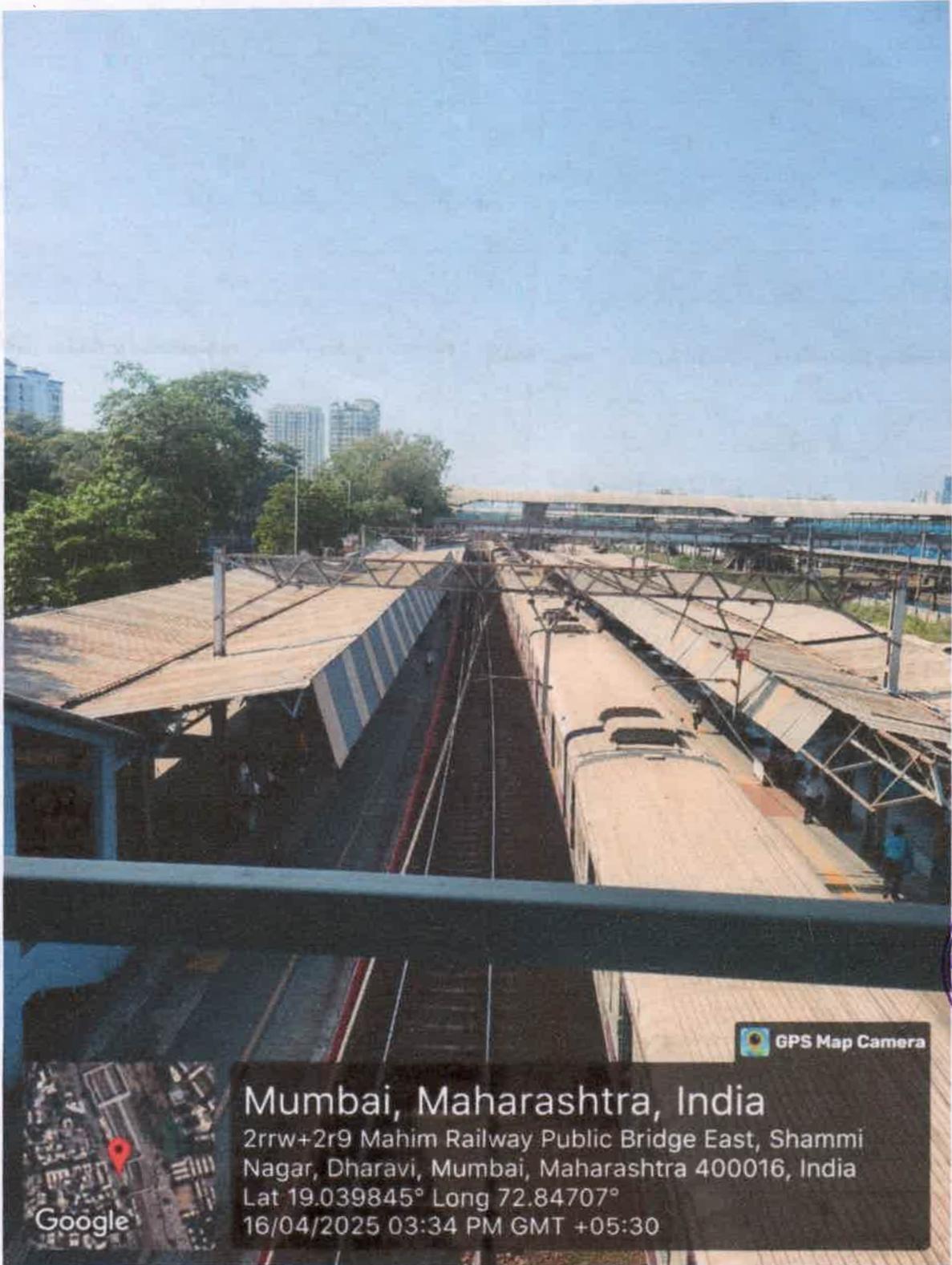
Record not found.

Whether unit complied

Whether unit complied : Yes

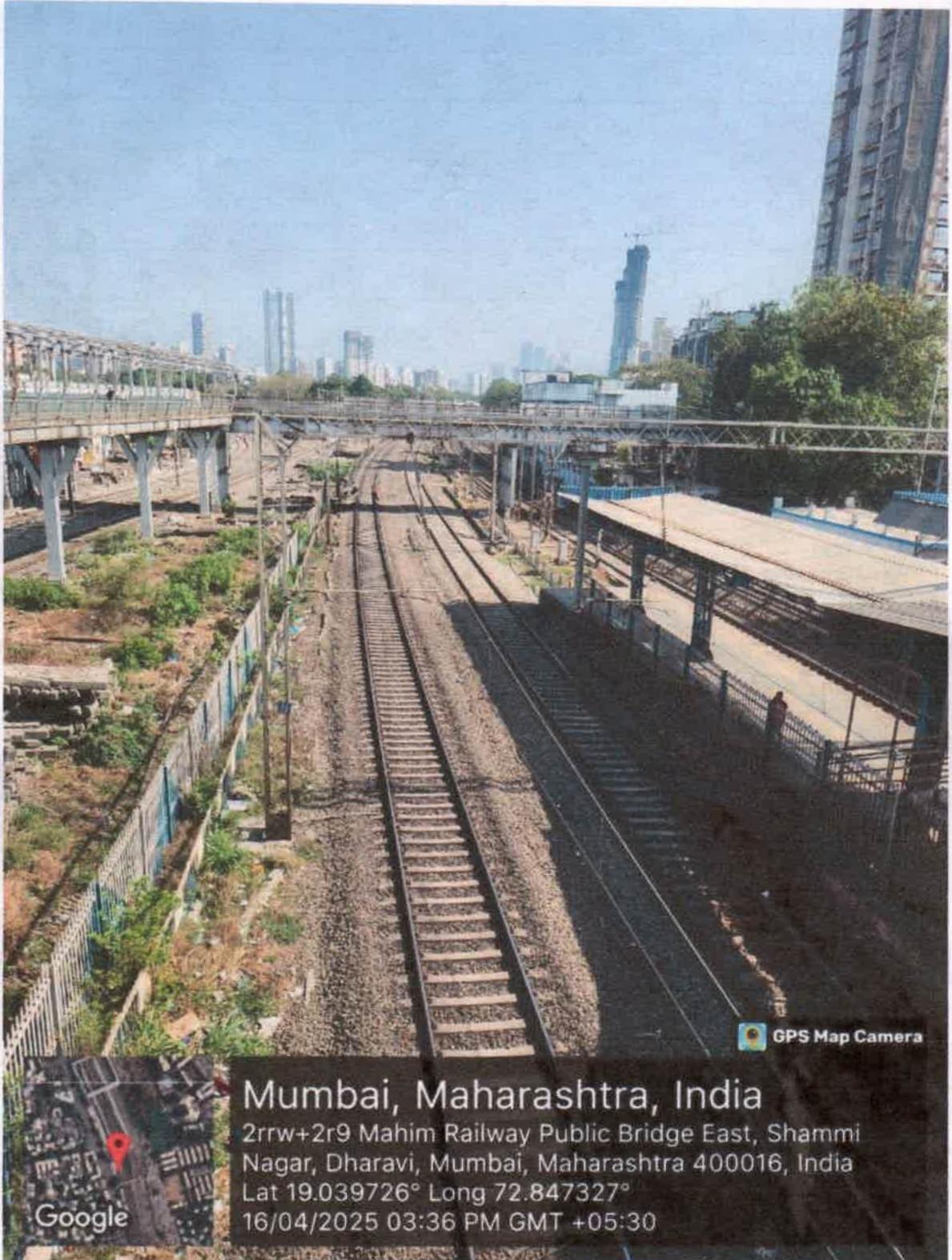


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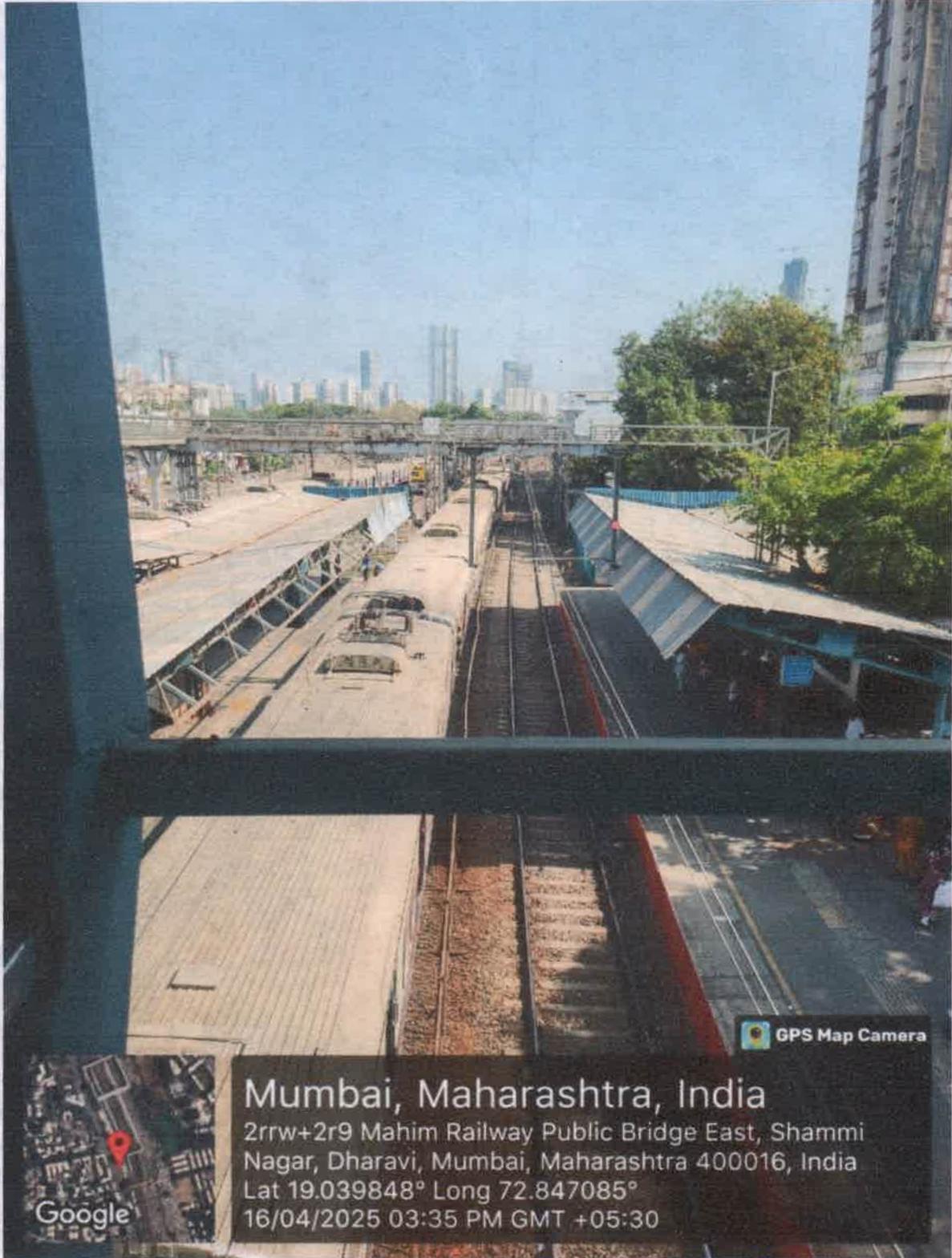
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-73-

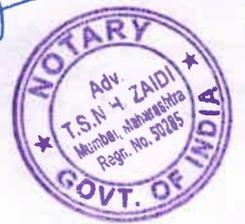


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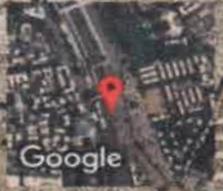
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-75-



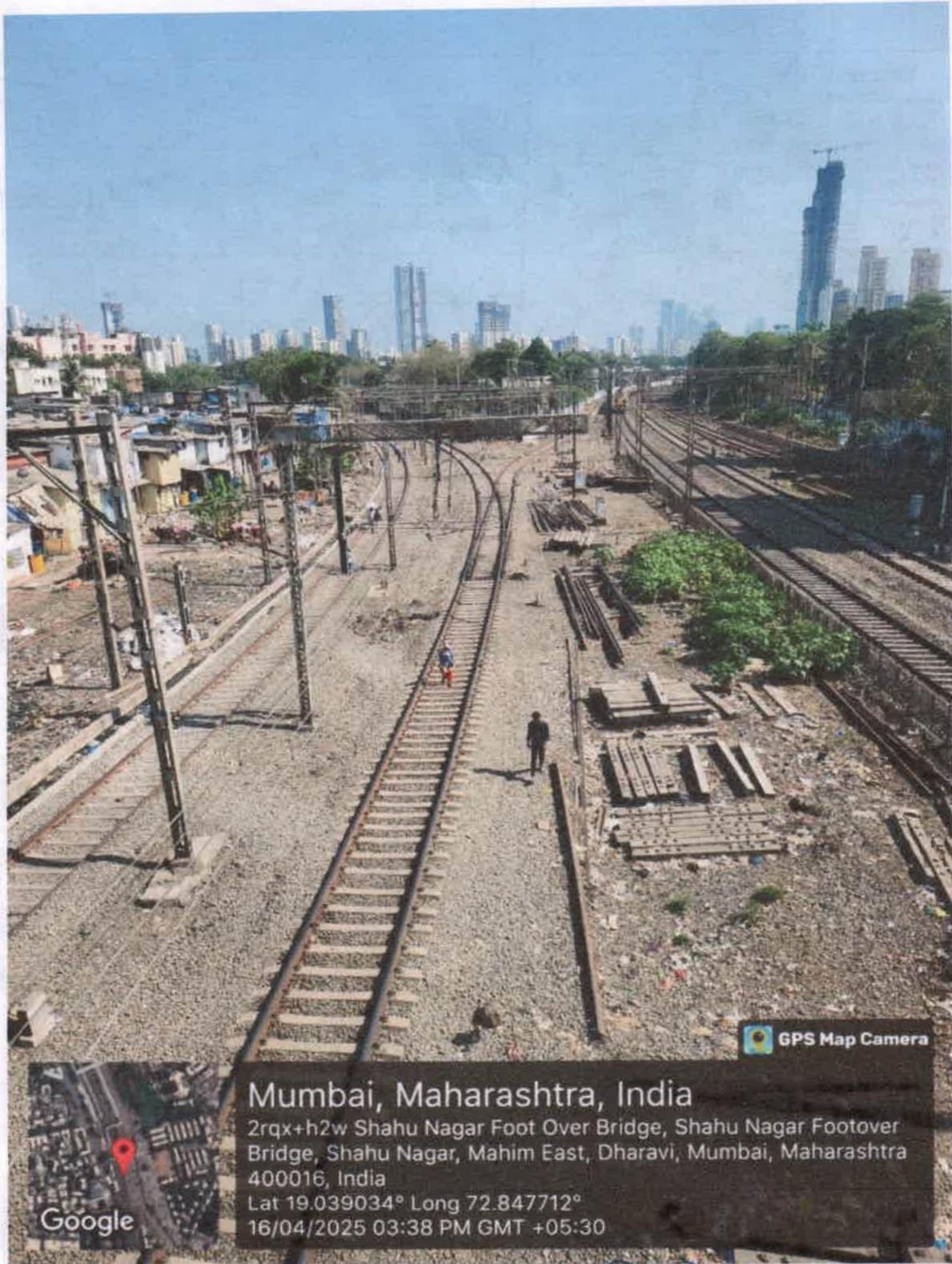
Mumbai, Maharashtra, India
 Mahim, Shammi Nagar, Mahim, Mumbai, Maharashtra 400016, India
 Lat 19.039828° Long 72.847632°
 16/04/2025 03:40 PM GMT +05:30



Mumbai, Maharashtra, India
 2rqx+h2w Shahu Nagar Foot Over Bridge, Shahu Nagar
 Footover Bridge, Shahu Nagar, Mahim East, Dharavi, Mumbai,
 Maharashtra 400016, India
 Lat 19.039033° Long 72.847717°
 16/04/2025 03:38 PM GMT +05:30

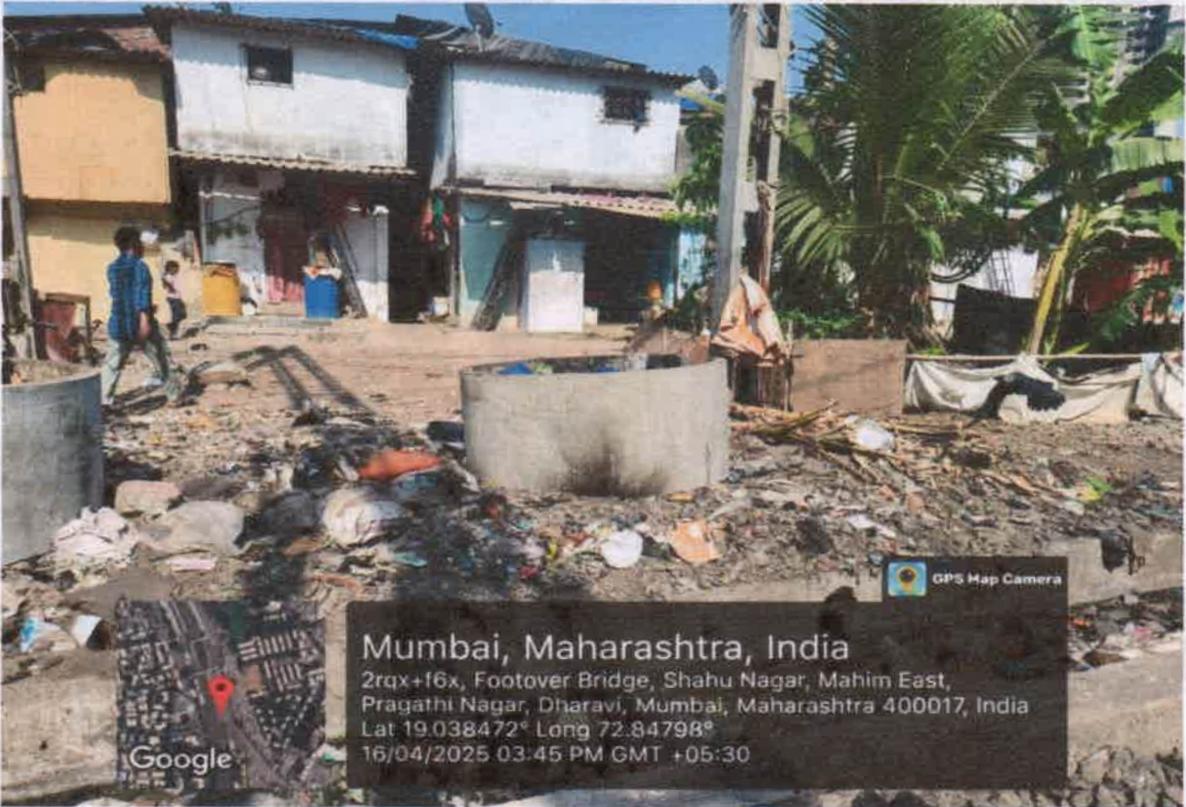
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-77-





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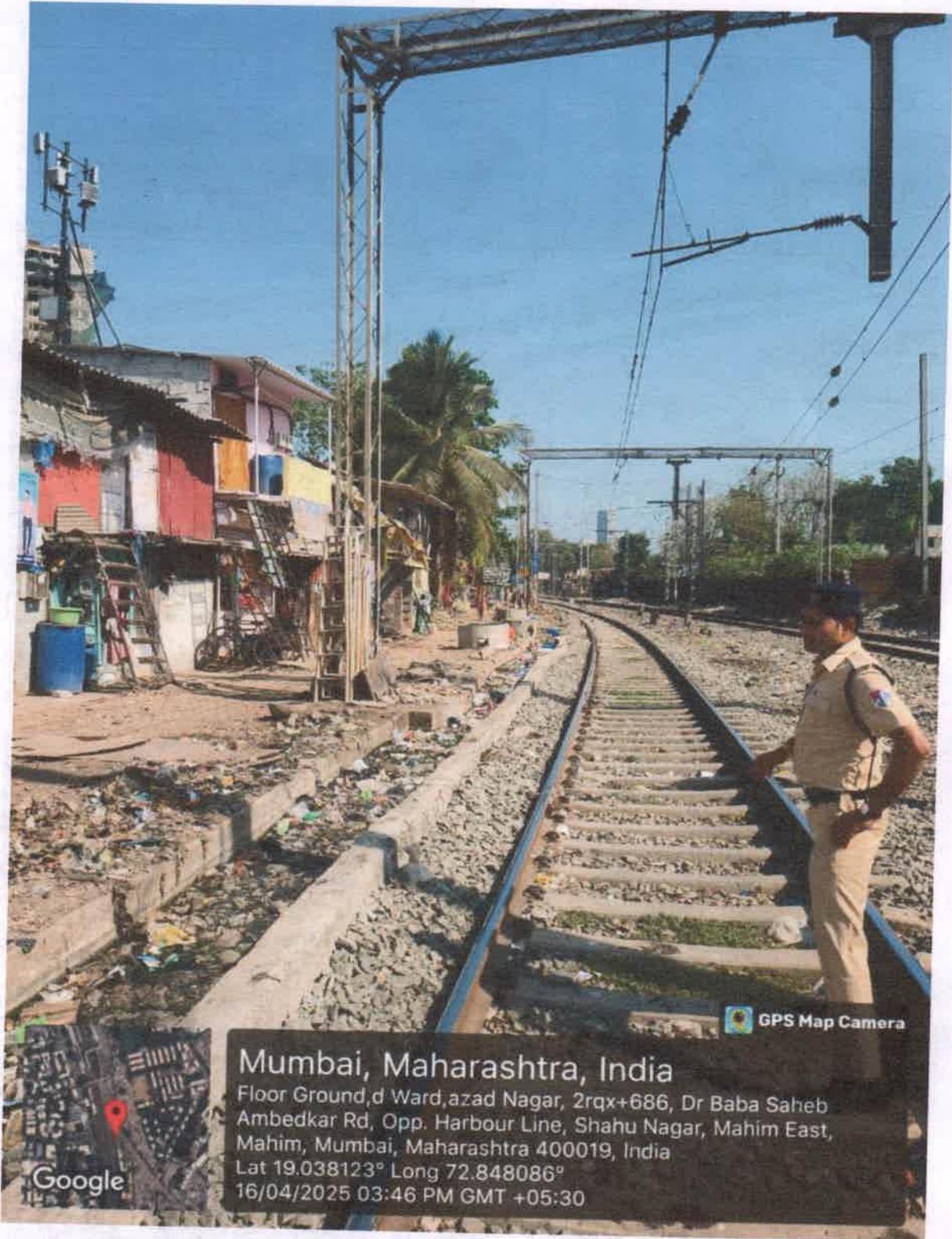


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Mumbai, Maharashtra, India

2rqx+h2w Shahu Nagar Foot Over Bridge, Shahu Nagar Footover Bridge, Shahu Nagar, Mahim East, Dharavi, Mumbai, Maharashtra 400016, India

Lat 19.03907° Long 72.847782°

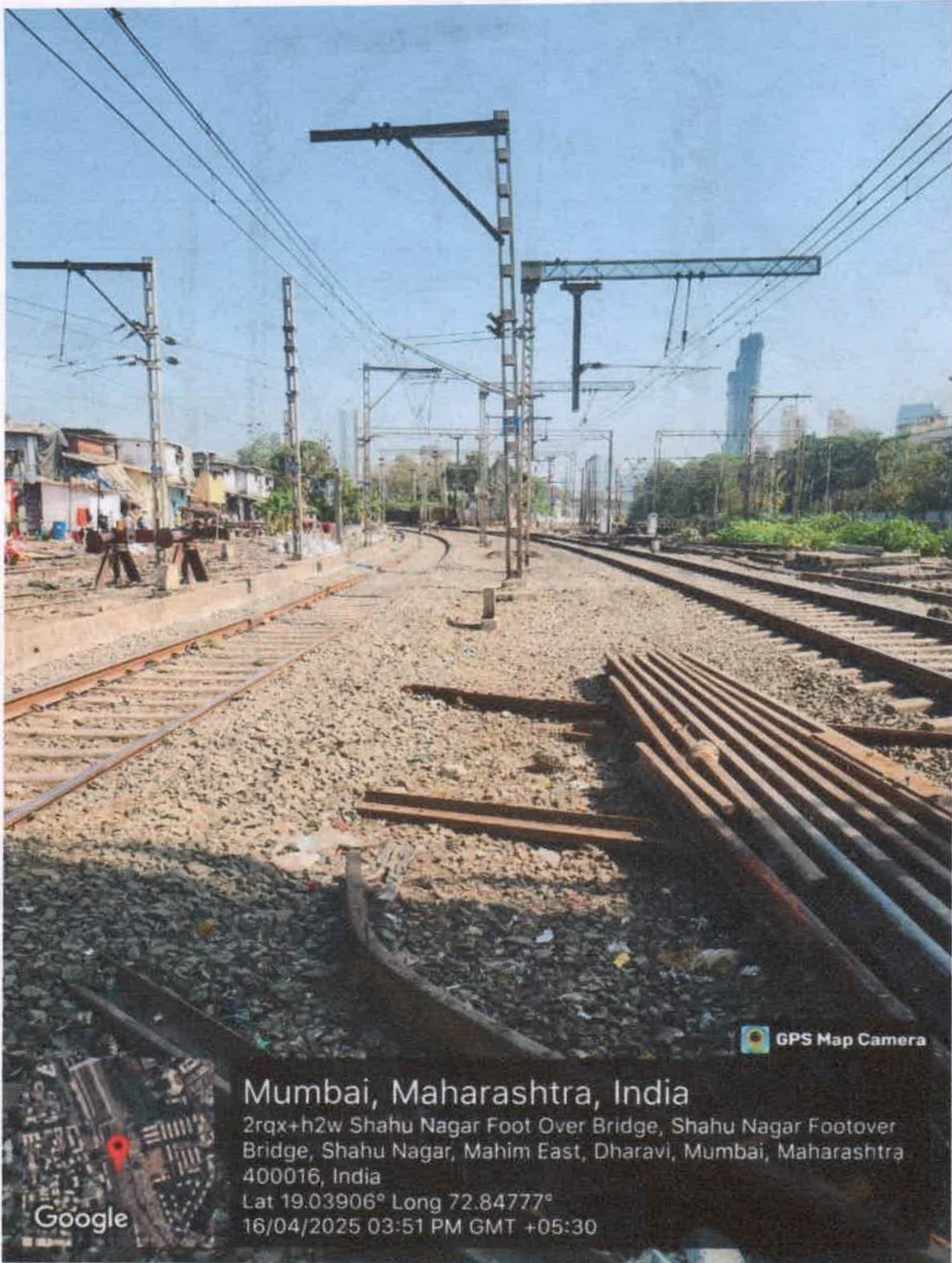
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GPS Map Camera

Google

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MAHARASHTRA POLLUTION CONTROL BOARD

Tel: 22640345
 Fax: -
 Website: <http://mpcb.gov.in>
 Email:
 sromumbai1@mpcb.gov.in



Kalpataru Point, 2nd floor,
 Opp. PVR Theatre, Sion (E),
 Mumbai-400022
 ,Maharashtra

GREEN/M.S.I (G64)
 No:- Format1.0/SRO/UAN No.MPCB-
 CONSENT-0000236424/CR/2503003816

Date: 27/03/2025

To,
 MAHIM JUNCTION STATION,
 Mahim Junction, Mahim,
 Mumbai City, Mumbai.



Sub: **Application for consent to operate.**

Ref: Your Consent application vide UAN No. 0000236424.

Your application No.MPCB-CONSENT-0000236424 Dated 12.02.2025

For: grant of Consent to Operate under Section 26 of the Water (Prevention & Control of Pollution) Act, 1974 & under Section 21 of the Air (Prevention & Control of Pollution) Act, 1981 and Authorization under Rule 6 and Rule 18(7) of the Hazardous & Other Wastes (Management & Transboundary Movement) Rules 2016 is considered and the consent is hereby granted subject to the following terms and conditions and as detailed in the schedule I, II, III & IV annexed to this order:

1. **The consent to renewal is granted for a period up to 31/03/2037**
2. **The capital investment of the project is Rs.8.14 Crs. (As per undertaking submitted by pp)**
3. **Consent is valid for the manufacture of:**

Sr No	Product	Maximum Quantity	UOM
Products			
1	RAILWAY STATION ACTIVITY	0	--NA--

4. **Conditions under Water (P&CP), 1974 Act for discharge of effluent:**

Sr No	Description	Permitted (in CMD)	Standards to	Disposal Path
1.	Trade effluent	0	As per Schedule-I	Not Applicable
2.	Domestic effluent	2.53	As per Schedule-I	Local body sewerage system.

5. **Conditions under Air (P& CP) Act, 1981 for air emissions:**

Sr No.	Stack No.	Description of stack / source	Number of Stack	Standards to be achieved
1	0	NA	0	As per Schedule -II

6. **Non-Hazardous Wastes:**



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Sr No	Type of Waste	Quantity	UoM	Treatment	Disposal
1	DRY WASTE	38	Kg/Day	BMC	BMC HANDOVER
2	WET WASTE	67	Kg/Day	BMC	BMC HANDOVER
3	Plastic waste	29	Kg/Day	BMC	BMC HANDOVER

7. **Conditions under Hazardous & Other Wastes (M & T M) Rules 2016 for Collection, Segregation, Storage, Transportation, Treatment and Disposal of hazardous waste:**

Sr No	Category No./ Type	Quantity	UoM	Treatment	Disposal
NA					

8. This Board reserves the right to review, amend, suspend, revoke etc. This consent and the same shall be binding on the industry.
9. This consent should not be construed as an exemption from obtaining necessary NOC/permission from any other Government agencies.
10. The Railway station Authority shall submit strictly online all required annual reports, manifest, Environment Statement through portal dashboard to this office as Rules time to time.
11. The Railway station Authority shall comply Hon'ble National Green Tribunal Order issue time to time O.A. No. 141/2014.
12. The Railway station Authority shall prepare a detail water balance sheet indicating quantities of freshwater consumption, wastewater generation and reuse of treated water and submit compliance to MPCB on Monthly basis.
13. The Railway station Authority should take adequate measures to comply with provision of solid waste management rules 2016 .
14. The Railway station Authority shall make assessment of quantity of plastic waste generated.
15. The Railway stations Authority shall install adequate number of plastic bottle crushing machine covering entire area of the station & shall be linked /connected with registered recyclers of plastic waste for scientific disposal .
16. The Railway station authority shall take necessary steps for noise pollution abatement & reduction of ambient noise levels.
17. The railway station authority shall provide proper necessary arrangement to collect solid waste, plastic waste from compartments & bringing it to destined stations and processed and disposed of along with waste collected from the station for which mechanism has been established.
18. The Railway station Authority shall ensure Bio-toilets are properly evacuated., & sewage will take into the STP which after treated & disinfected is used for non-potable uses. No faecal matter of sewage is disposed on stations.
19. The Railway station authority shall submit a time-bound action plan has been prepared for clearing garbage littered along railway tracks, clearing encroachments, and enforcing prohibition of open defecation under Swachh Bharat Abhiyan.
20. The Railways stations authorities shall comply with provision of plastic waste managements (Amendment) rules 2018,
21. Railways stations authorities shall restrict usages , sale, handling & storage of plastic and thermocol products as per Maharashtra plastic & thermacol products (M.U.S.T H & S) notification dtd 23.03.2018 and amendment thereto in the state of Maharashtra .
22. The Railway station Authority shall strictly comply with E-waste (Management) Rules, 2016 and its amendment thereof.



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23. The Railway station Authority shall also comply with the industry standards notified under environment protection act 1986.
24. The Railway station Authority shall obtain NOC /Permission from Central ground water authority (CGWA) in case of usage of ground water .
25. The Railway station Authority shall strictly follow Board circular of Railway sliding vide no BO/JD(APC) TB.1/B-3869 dated 4.9.2015.
26. The applicant shall make an application for renewal of consent 60 days prior to date of expiry of the consent. (Operate/Renewal)
27. This Consent is issued without prejudice to the order passed or being passed by the Hon'ble NGT (WZ) in the matter of Original Application No. 552/2024.

This consent is issued on the basis of information/documents submitted by the Applicant/Project Proponent, if it has been observed that the information submitted by the Applicant/Project Proponent is false, misleading or fraudulent, the Board reserves its right to revoke the consent & further legal action will be initiated against the Applicant/Project Proponent.



Pratap Jagtap

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76c1dfb9

Signed by: **Pratap Jagtap**
Sub Regional Officer
For and on behalf of
Maharashtra Pollution Control Board
sromumbai@mpcb.gov.in
2025-03-27 12:14:27 IST

Received Consent fee of -

Sr.No	Amount(Rs.)	Transaction/DR.No.	Date	Transaction Type
Balance fee Rs. 100000 vide UAN No. 132983 is considered with this application.				

Copy to:

1. Regional Officer, MPCB, Mumbai
2. Chief Accounts Officer, MPCB, Sion, Mumbai

Pratap Jagtap



SCHEDULE-I

Terms & conditions for compliance of Water Pollution Control:

1. A) Generation - As per your application the treated effluent generation is Nil.
 B) Treatment - NA
 C) Disposal - NA
2. A) As per your application, you have provided Septic Tank followed by Soak pit for the treatment of 2.53 CMD of sewage.
 B) The Applicant shall operate the sewage treatment system to treat the sewage so as to achieve the following standards.

Sr.No	Parameters	Standards (mg/l)	
1	Suspended Solids	Not to exceed	50
2	BOD 3 days 27°C	Not to exceed	30
3	COD	Not to exceed	100

- C) The treated sewage shall be recycled for secondary purposes to the maximum extent and remaining shall be discharged on land for gardening within premise after confirming above standards. In no case, sewage shall find its way for gardening / outside factory premises.
3. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification there of & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions. The Applicant shall obtain prior consent of the Board to take steps to establish the unit or establish any treatment and disposal system or an extension or addition thereto.
4. The industry shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.
5. The Applicant shall comply with the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and as amended, by installing water meters and other provisions as contained in the said act:

Sr. No.	Purpose for water consumed	Water consumption quantity (CMD)
1.	Industrial Cooling, spraying in mine pits or boiler feed	0.00
2.	Domestic purpose	12.00
3.	Processing whereby water gets polluted & pollutants are easily biodegradable	0.00
4.	Processing whereby water gets polluted & pollutants are not easily biodegradable and are toxic	0.00
5.	Gardening	0

6. The Applicant shall provide Specific Water Pollution control system as per the conditions of EP Act, 1986 and rule made there under from time to time Environmental Clearance/ CREP guidelines.



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SCHEDULE-II**Terms & conditions for compliance of Air Pollution Control:**

1. As per your application, you have provided the Air pollution control (APC) system and erected following stack (s) to observe the following fuel pattern:

Stack No.	Source	APC System provided/proposed	Stack Height(in mtr)	Type of Fuel	Sulphur Content(in %)	Pollutant	Standard
0	NA		0.00	00 -- NA--	-	0	-

2. The Applicant shall provide Specific Air Pollution control equipments as per the conditions of EP Act, 1986 and rule made there under from time to time/ Environmental Clearance / CREP guidelines.
3. The Applicant shall obtain necessary prior permission for providing additional control equipment with necessary specifications and operation thereof or alteration or replacement/alteration well before its life come to an end or erection of new pollution control equipment.
4. The Board reserves its rights to vary all or any of the condition in the consent, if due to any technological improvement or otherwise such variation (including the change of any control equipment, other in whole or in part is necessary).

Any



SCHEDULE-III
Details of Bank Guarantees:

Sr. No	Consent (C2E/C2O/C2R)	Amt of BG Imposed	Submission Period	Purpose of BG	Compliance Period	Validity Date
NA						

If the above Bank Guarantee is not submitted within stipulated period, then 12% interest will be levied as a penalty as per circular dtd 29/02/2024 No. BO/MPCB/AS(T)/Circular/B-240229FTS0122

BG Forfeiture History

Srno.	Consent (C2E/C2O/C2R)	Amount of BG imposed	Submission Period	Purpose of BG	Amount of BG Forfeiture	Reason of BG Forfeiture
NA						

BG Return details

Srno.	Consent (C2E/C2O/C2R)	BG imposed	Purpose of BG	Amount of BG Returned
NA				

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SCHEDULE-IV
General Conditions:

1. The applicant shall provide facility for collection of environmental samples and samples of trade and sewage effluents, air emissions and hazardous waste to the Board staff at the terminal or designated points and shall pay to the Board for the services rendered in this behalf.
2. Industry should monitor effluent quality, stack emissions and ambient air quality monthly/quarterly.
3. The applicant shall provide ports in the chimney/(s) and facilities such as ladder, platform etc. for monitoring the air emissions and the same shall be open for inspection to/and for use of the Board's Staff. The chimney(s) vents attached to various sources of emission shall be designated by numbers such as S-1, S-2, etc. and these shall be painted/ displayed to facilitate identification.
4. Whenever due to any accident or other unforeseen act or even, such emissions occur or is apprehended to occur in excess of standards laid down, such information shall be forthwith Reported to Board, concerned Police Station, office of Directorate of Health Services, Department of Explosives, Inspectorate of Factories and Local Body. In case of failure of pollution control equipments, the production process connected to it shall be stopped.
5. The applicant shall provide an alternate electric power source sufficient to operate all pollution control facilities installed to maintain compliance with the terms and conditions of the consent. In the absence, the applicant shall stop, reduce or otherwise, control production to abide by terms and conditions of this consent.
6. The firm shall submit to this office, the 30th day of September every year , the Environmental Statement Report for the financial year ending 31st March in the prescribed Form-V as per the provisions of rule 14 of the Environment (Protection) (Second Amendment) Rules, 1992.
7. The industry shall recycle/reprocess/reuse/recover Hazardous Waste as per the provision contain in the HW(MH&TM) Rules 2008, which can be recycled/processed/reused/recovered and only waste which has to be incinerated shall go to incineration and waste which can be used for land filling and cannot be recycled/reprocessed etc should go for that purpose, in order to reduce load on incineration and landfill site/environment.
8. The industry should comply with the Hazardous Waste (M,H & TM) Rules, 2008 and submit the Annual Returns as per Rule 5(6) & 22(2) of Hazarsous Waste (M,H & TM) Rules, 2008 for the preceding year April to March in Form-IV by 30th June of every year.
9. An inspection book shall be opened and made available to the Board's officers during their visit to the applicant.
10. The applicant shall make an application for consent to operate before 60 days of start of commercial production.
11. Industry shall strictly comply with the Water (P&CP) Act, 1974, Air (P&CP) Act,1981 and Environmental Protection Act,1986 and industry specific standard under EP Rules 1986 which are available on MPCB website(www.mpcb.gov.in).
12. Separate drainage system shall be provided for collection of trade and sewage effluents. Terminal manholes shall be provided at the end of the collection system with arrangement for measuring the flow. No effluent shall be admitted in the pipes/sewers downstream of the terminal manholes. No effluent shall find its way other than in designed and provided collection system.
13. Neither storm water nor discharge from other premises shall be allowed to mix with the effluents from the factory.
14. The applicant shall install a separate meter showing the consumption of energy for operation of domestic and industrial effluent treatment plants and air pollution control system. A register showing consumption of chemicals used for treatment shall be maintained.



15. Conditions for D.G. Set
 - a) Noise from the D.G. Set should be controlled by providing an acoustic enclosure or by treating the room acoustically.
 - b) Industry should provide acoustic enclosure for control of noise. The acoustic enclosure/ acoustic treatment of the room should be designed for minimum 25 dB (A) insertion loss or for meeting the ambient noise standards, whichever is on higher side. A suitable exhaust muffler with insertion loss of 25 dB (A) shall also be provided. The measurement of insertion loss will be done at different points at 0.5 meters from acoustic enclosure/room and then average.
 - c) Industry should make efforts to bring down noise level due to DG set, outside industrial premises, within ambient noise requirements by proper siting and control measures.
 - d) Installation of DG Set must be strictly in compliance with recommendations of DG Set manufacturer.
 - e) A proper routine and preventive maintenance procedure for DG set should be set and followed in consultation with the DG manufacturer which would help to prevent noise levels of DG set from deteriorating with use.
 - f) D.G. Set shall be operated only in case of power failure.
 - g) The applicant should not cause any nuisance in the surrounding area due to operation of D.G. Set.
 - h) The applicant shall comply with the notification of MoEFCC, India on Environment (Protection) second Amendment Rules vide GSR 371(E) dated 17.05.2002 and its amendments regarding noise limit for generator sets run with diesel.
16. The industry should not cause any nuisance in surrounding area.
17. 17) The industry shall take adequate measures for control of noise levels from its own sources within the premises so as to maintain ambient air quality standard in respect of noise to less than 75 dB (A) during day time and 70 dB (A) during night time. Day time is reckoned in between 6 a.m. and 10 p.m. and night time is reckoned between 10 p.m. and 6 a.m.
18. The applicant shall maintain good housekeeping.
19. The applicant shall bring minimum 33% of the available open land under green coverage/ plantation. The applicant shall submit a yearly statement by 30th September every year on available open plot area, number of trees surviving as on 31st March of the year and number of trees planted by September end.
20. The non-hazardous solid waste arising in the factory premises, sweepings, etc. be disposed of scientifically so as not to cause any nuisance / pollution. The applicant shall take necessary permissions from civic authorities for disposal of solid waste.
21. The applicant shall not change or alter the quantity, quality, the rate of discharge, temperature or the mode of the effluent/emissions or hazardous wastes or control equipments provided for without previous written permission of the Board. The industry will not carry out any activity, for which this consent has not been granted/without prior consent of the Board.
22. The industry shall ensure that fugitive emissions from the activity are controlled so as to maintain clean and safe environment in and around the factory premises.
23. The industry shall submit quarterly statement in respect of industries obligation towards consent and pollution control compliance's duly supported with documentary evidences (format can downloaded from MPCB official site).
24. The industry shall submit official e-mail address and any change will be duly informed to the MPCB.
25. The industry shall achieve the National Ambient Air Quality standards prescribed vide Government of India, Notification dt. 16.11.2009 as amended.

This certificate is digitally & electronically signed.



Handwritten signature

